

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/10/2024

| SL | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT   |
|----|--|---|------------------------------|---|
| 1  | D-ARBP/38195/2024<br>ARBP/87/2024      | VIPUL LIMITED, NEW DELHI<br>VS<br>ODISHA STATE HOUSING BOARD, BBSR    | SATYA SMRUTI MOHANTY<br>VS   | //<br>(<br>//   |
| 2  | D-ARBP/42280/2024<br>ARBP/88/2024      | M/S. ABHOY CHARAN BAKSAHI<br>VS<br>STATE OF ODISHA                    | NILAKANTHA JUJHARSINGH<br>VS | //<br>(<br>//   |
| 3  | D-ARBP/42422/2024<br>ARBP/89/2024      | CHAUDHARY AND SONS FROGING PVT.LTD.<br>VS<br>STEEL AUTHORITY OF INDIA | RAJAT KUMAR PANDA<br>VS      | //<br>(<br>//   |
| 4  | D-BLAPL/30122/2024<br>BLAPL/10181/2024 | SHIBU CHOUHAN<br>VS<br>STATE OF ODISHA                                | LAXMINARAYAN PATEL<br>VS     | BRAJARAJNAGAR /364 /2022<br>ASST SESSIONS JUDGE, JHARSGUDA(J<br>CT/0000022/2024 |
| 5  | D-BLAPL/26404/2024<br>BLAPL/10182/2024 | GANESH JANI<br>VS<br>STATE OF ODISHA                                  | PVS NANAJI ACHARY<br>VS      | JEYPORE SADAR /127 /2024<br>SPECIAL JUDGE,JEYPORE(Koraput)<br>TR/0000029/2024   |
| 6  | D-BLAPL/30097/2024<br>BLAPL/10183/2024 | PINTU @ GOUTAM DHARUA<br>VS<br>STATE OF ODISHA                        | SABYASACHI MISHRA<br>VS      | TUREIKELA /265 /2024<br>J.M.F.C.,KANTABANJI(Balangir)<br>GR/0000614/2024        |
| 7  | D-BLAPL/30094/2024<br>BLAPL/10184/2024 | BUDURA HARIJAN<br>VS<br>STATE OF ODISHA                               | PRASANTA KUMAR NANDA<br>VS   | CHITRAKONDA /58 /2022<br>SPECIAL JUDGE,MALKANGIRI(Malkang<br>Spl/0000074/2022   |
| 8  | D-BLAPL/30017/2024<br>BLAPL/10185/2024 | GANESWAR SINGH<br>VS<br>STATE OF ODISHA                               | ANITA SAHOO<br>VS            | REMUNA /191 /2019<br>3RD ADDL DISTRICT JUDGE, BALASOR<br>ST/0000037/2021        |
| 9  | D-BLAPL/29528/2024<br>BLAPL/10186/2024 | NARESH SABAR<br>VS<br>STATE OF ODISHA                                 | SUNIL KUMAR PANDA<br>VS      | GURANDI /80 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE<br>GR/0000501/2024     |
| 10 | D-BLAPL/30088/2024<br>BLAPL/10187/2024 | AMIT NAYAK<br>VS<br>STATE OF ODISHA                                   | JYOTIRMAYA SAHOO<br>VS       | BADABAZAR /174 /2024<br>S.D.J.M.,BERHAMPUR(Ganjam)<br>GR/0001079/2024           |
| 11 | D-BLAPL/29574/2024<br>BLAPL/10188/2024 | JAGAN @ JAGA JIBAN MALIK<br>VS<br>STATE OF ODISHA                     | RUDRA NARAYAN MOHANTY<br>VS  | JENAPUR /282 /2024<br>J.M.F.C.,CHANDIKHOLE(Jajapur )<br>CT/0001954/2024         |

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|----|--|--|-------------------------------|---|
| 12 | D-BLAPL/26272/2024<br>BLAPL/10189/2024 | KALANDI SINGH<br>VS<br>STATE OF ODISHA                 | UMA CHARAN MISHRA<br>VS       | CYBER CRIME AND ECONOMIC OFFEN<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0001223/2024 |
| 13 | D-BLAPL/29978/2024<br>BLAPL/10190/2024 | MANGARAJ MUDULI<br>VS<br>STATE OF ODISHA               | AMIT KUMAR DAS<br>VS          | / /0<br>SPECIAL JUDGE,MALKANGIRI(Malkang<br>SPL. 2(a)C.C./000056/2023               |
| 14 | D-BLAPL/30035/2024<br>BLAPL/10191/2024 | JUGAL SAHOO<br>VS<br>STATE OF ODISHA                   | SASWAT KUMAR ACHARYA<br>VS    | SPL.TASK FORCE /8 /2022<br>SPECIAL JUDGE ATHMALLIK(Anugul )<br>Spl/0000001/2022     |
| 15 | D-BLAPL/29595/2024<br>BLAPL/10192/2024 | GANESH MANDAL<br>VS<br>STATE OF ODISHA                 | RAMESH CHANDRA MAHARANA<br>VS | LAXMISAGAR P.S. /439 /2024<br>J.M.F.C. IV BHUBANESWAR(Khordha )<br>CT/0000952/2024  |
| 16 | D-BLAPL/29828/2024<br>BLAPL/10193/2024 | MANAS @GYANA RANJAN SWAIN<br>VS<br>STATE OF ODISHA     | SUSANTA KUMAR BARAL<br>VS     | KHUNTUNI /218 /2023<br>S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C<br>CT/0000602/2023       |
| 17 | D-BLAPL/30064/2024<br>BLAPL/10194/2024 | ADEL ESU<br>VS<br>STATE OF ODISHA                      | BIBEKANANDA MAHAPATRA<br>VS   | GHATAGAON /78 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(C<br>GR/0000330/2024      |
| 18 | D-BLAPL/30062/2024<br>BLAPL/10195/2024 | A JAGANNATH<br>VS<br>STATE OF ODISHA                   | BIBEKANANDA MAHAPATRA<br>VS   | PATNA /86 /2024<br>J.M.F.C.,KEONJHAR(Kendujhar)<br>GR/0000370/2024                  |
| 19 | D-BLAPL/27761/2024<br>BLAPL/10196/2024 | LAXMIDHAR BISWAL @ LAKHIA<br>VS<br>STATE OF ODISHA     | KISHORE KUMAR MISHRA<br>VS    | BALIAPANDA /162 /2024<br>J.M.F.C.,PURI(Puri)<br>GR/0000616/2024                     |
| 20 | D-BLAPL/30012/2024<br>BLAPL/10197/2024 | RASMI RANJAN DAKUA<br>VS<br>STATE OF ODISHA            | BISWAJIT SAHOO<br>VS          | MANCHESWAR P.S. /505 /2024<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000501/2024   |
| 21 | D-BLAPL/29640/2024<br>BLAPL/10198/2024 | KARAN VERMA<br>VS<br>STATE OF ODISHA                   | CHANDAN SAMANTARAY<br>VS      | TUSRA /69 /2022<br>A.D.J.,BOLANGIR(Balangir)<br>Spl/0000038/2022                    |
| 22 | D-BLAPL/30011/2024<br>BLAPL/10199/2024 | SIBA JENA @ SHIBA PRASAD JENA<br>VS<br>STATE OF ODISHA | SARADA PRASAD DASH<br>VS      | FATEGARH /208 /2024<br>JMFC, BHAPUR(Nayagarh )<br>GR/0000198/2024                   |
| 23 | D-BLAPL/29997/2024                     | RAGHUNATH SAHU   | DEBASIS TRIPATHY              | JARAPADA /96 /2023  |

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|----|--|--|-----------------------------|---|
|    | BLAPL/10200/2024                       | VS<br>STATE OF ODISHA                          | VS                          | DISTRICT AND SESSIONS JUDGE,ANGUL<br>CT/0000295/2023                                    |
| 24 | D-BLAPL/29888/2024<br>BLAPL/10201/2024 | LAIKHAN MAJHI<br>VS<br>STATE OF ODISHA         | PRASANTA KUMAR SAHOO<br>VS  | MACHHKUND /98 /2023<br>ADDL.SESIONS JUDGE CUM SPECIAL<br>TR/0000086/2023                |
| 25 | D-BLAPL/29917/2024<br>BLAPL/10202/2024 | JITENDRA SETHI @ JITU<br>VS<br>STATE OF ODISHA | MANAS KUMAR CHAND<br>VS     | KABISURYANAGAR /334 /2020<br>SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)<br>Spl/0000117/2020   |
| 26 | D-BLAPL/29985/2024<br>BLAPL/10203/2024 | KAMAL LOCHAN BEHERA<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR NANDA<br>VS  | ORKEL /34 /2023<br>SPECIAL JUDGE,MALKANGIRI(Malkangiri)<br>Spl/0000033/2023             |
| 27 | D-BLAPL/30023/2024<br>BLAPL/10204/2024 | BULU BADATYA<br>VS<br>STATE OF ODISHA          | MAHES DAS<br>VS             | K.NUAGOAN /56 /2023<br>SPECIAL JUDGE,BALLIGUDA(Kandhamal)<br>Spl/0000052/2023           |
| 28 | D-BLAPL/30041/2024<br>BLAPL/10205/2024 | KRUSHNA CHANDRA SAHU<br>VS<br>STATE OF ODISHA  | AMULYA RATNA PANDA<br>VS    | KHAJURIPADA /147 /2024<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000143/2024        |
| 29 | D-BLAPL/29935/2024<br>BLAPL/10206/2024 | KISHORE MAJHI<br>VS<br>STATE OF ODISHA         | SOUBHAGYA KUMAR DASH<br>VS  | R.UDAYAGIRI /124 /2023<br>SPECIAL JUDGE,GAJAPATI(Gajapati )<br>Spl/0000093/2023         |
| 30 | D-BLAPL/30050/2024<br>BLAPL/10207/2024 | AJEESH P C<br>VS<br>STATE OF ODISHA            | RAJIB LOCHAN PATTNAIK<br>VS | PADWA /44 /2024<br>ADDL.SESIONS JUDGE CUM SPECIAL<br>TR/0000043/2024                    |
| 31 | D-BLAPL/29749/2024<br>BLAPL/10208/2024 | MUNAWAR RAJA<br>VS<br>STATE OF ODISHA          | SIDHARTHA SANKAR RAY<br>VS  | KUTRA /144 /2024<br>J.M.F.C.,RAJGANGPUR(Sundargarh)<br>GR/0000734/2024                  |
| 32 | D-BLAPL/29927/2024<br>BLAPL/10209/2024 | ULLURU VIJAYA<br>VS<br>STATE OF ODISHA         | PRAMOD KUMAR NIGAM<br>VS    | PARLAKHEMUNDI /273 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA<br>GR/0000546/2024 |
| 33 | D-BLAPL/29043/2024<br>BLAPL/10210/2024 | MUKESH NAG<br>VS<br>STATE OF ODISHA            | JNYANANANDA PANDA<br>VS     | NARLA /25 /2024<br>SPECIAL JUDGE,BHAWANIPATNA(Kalhatpur)<br>Spl/0000058/2024            |
| 34 | D-BLAPL/29819/2024<br>BLAPL/10211/2024 | JAGANNATH HARIJAN<br>VS                        | RAJIB LOCHAN PATTNAIK<br>VS | MALKANGIRI /443 /2024<br>S.D.J.M.,MALKANGIRI(Malkangiri )                               |

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|----|--|--|------------------------------|---|
| 35 | D-BLAPL/29922/2024<br>BLAPL/10212/2024 | STATE OF ODISHA<br>SIMANCHALA SAHU @ SIMA<br>VS<br>STATE OF ODISHA | MANAS KUMAR CHAND<br>VS      | GR/0000548/2024<br>GOSANINUAGAM /310 /2023<br>1ST A.D.J.,BERHAMPUR(Ganjam)<br>ST/0000098/2024 |
| 36 | D-BLAPL/29464/2024<br>BLAPL/10213/2024 | KEMRAJ HARIJAN<br>VS<br>STATE OF ODISHA                            | RAJIB LOCHAN PATTNAIK<br>VS  | KOSAGUMUDA /190 /2024<br>SPECIAL JUDGE,NABARANGPUR(Nabar<br>TR/0000038/2024                   |
| 37 | D-BLAPL/28329/2024<br>BLAPL/10214/2024 | BHAGU@BHAGABAN BISWAL<br>VS<br>STATE OF ODISHA                     | AJEETABH MISHRA<br>VS        | PURI SADAR /155 /2022<br>1ST A.D.J.,PURI(Puri)<br>ST/0000023/2023                             |
| 38 | D-BLAPL/29815/2024<br>BLAPL/10215/2024 | BALARAM BISOYI<br>VS<br>STATE OF ODISHA                            | SANJAY KUMAR PRADHAN<br>VS   | K.NUAGAON /252 /2024<br>J.M.F.C.,PATRAPUR(Ganjam)<br>GR/0000383/2024                          |
| 39 | D-BLAPL/29808/2024<br>BLAPL/10216/2024 | RAMA CHANDRA BISOYI<br>VS<br>STATE OF ODISHA                       | RAJIB LOCHAN PATTNAIK<br>VS  | MAIDALPUR /126 /2024<br>SPECIAL JUDGE,NABARANGPUR(Nabar<br>TR/0000042/2024                    |
| 40 | D-BLAPL/29866/2024<br>BLAPL/10217/2024 | PRAKASH @ SOUMYA RANJAN DAS<br>VS<br>STATE OF ODISHA               | SUBRATA PANDA<br>VS          | CHANDABALI /274 /2019<br>AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra<br>Spl/0000096/2019               |
| 41 | D-BLAPL/29936/2024<br>BLAPL/10218/2024 | SK.BOBY<br>VS<br>STATE OF ODISHA                                   | MD.RIAZ<br>VS                | PURUNABAZAR /146 /2024<br>SPL. JUDGE,BHADRAK(Bhadrak )<br>Spl/0000041/2024                    |
| 42 | D-BLAPL/28317/2024<br>BLAPL/10219/2024 | ISWAR MOHALIK<br>VS<br>STATE OF ODISHA                             | SK. ZAFARULLA<br>VS          | RUPSA /1 /2024<br>J.M.F.C.,BALASORE(Baleshwar)<br>CT/0000002/2024                             |
| 43 | D-BLAPL/29825/2024<br>BLAPL/10220/2024 | DEEPAK SAHU @ DEPAK SAHU<br>VS<br>STATE OF ODISHA                  | SANTOSH KUMAR MAHANTY<br>VS  | BELLAGUNTHA /315 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC<br>GR/0001117/2024              |
| 44 | D-BLAPL/30109/2024<br>BLAPL/10221/2024 | LAXMAN KUMAR PARIDA<br>VS<br>STATE OF ODISHA                       | JAJATI KESHARI KHUNTIA<br>VS | BHARATPUR PS /619 /2024<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>CT/0001668/2024               |
| 45 | D-BLAPL/30081/2024<br>BLAPL/10222/2024 | RABINDRA PARIDA<br>VS<br>STATE OF ODISHA                           | SAKTI PRASAD DAS<br>VS       | / /0<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>2(A)CC/0000439/2024                              |

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|----|--|---|-------------------------------|---|
| 46 | D-BLAPL/28410/2024<br>BLAPL/10223/2024 | ABINASH @ AVINASH BHUE<br>VS<br>STATE OF ODISHA | ABHILASH MISHRA<br>VS         | RAMPUR (SONEPUR) /82 /2023<br>JMFC, S.RAMPUR(Sonepur )<br>GR/0000153/2023             |
| 47 | D-BLAPL/30052/2024<br>BLAPL/10224/2024 | MANOJ KHORA<br>VS<br>STATE OF ODISHA            | ABHISEK MOHANTY<br>VS         | SUNABEDA /207 /2023<br>ADDL.SESIONS JUDGE CUM SPECIAL<br>TR/0000130/2023              |
| 48 | D-BLAPL/28534/2024<br>BLAPL/10225/2024 | SUNIL @ LALA NAG<br>VS<br>STATE OF ODISHA       | JNYANANANDA PANDA<br>VS       | MUDANPUR RAMPUR /167 /2022<br>A.D.J.,BHAWANIPATNA(Kalahandi)<br>CT/0000163/2023       |
| 49 | D-BLAPL/29906/2024<br>BLAPL/10226/2024 | SUBRATA CHHATRIA<br>VS<br>STATE OF ODISHA       | PRASANTA KUMAR SENAPATI<br>VS | LOISINGHA(BOLANGIR) /78 /2021<br>SPECIAL JUDGE,BALANGIR(Balangir)<br>Spl/0000032/2023 |
| 50 | D-BLAPL/29885/2024<br>BLAPL/10227/2024 | SARAT MALLICK @ PILU<br>VS<br>STATE OF ODISHA   | AMULYA RATNA PANDA<br>VS      | / /0<br>J.M.F.C.,G.UDAYAGIRI(Kandhamal)<br>2(B)CC/0000010/2024                        |
| 51 | D-BLAPL/29523/2024<br>BLAPL/10228/2024 | BIKASH KHATUA<br>VS<br>STATE OF ODISHA          | DEBASNAN DAS<br>VS            | MAHANGA /11 /2024<br>AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)<br>Spl/0000093/2024       |
| 52 | D-BLAPL/30218/2024<br>BLAPL/10229/2024 | SAYED MANWAR ALLI<br>VS<br>STATE OF ODISHA      | PRANAB RANJAN CHHATOI<br>VS   | KAKATAPUR /167 /2024<br>J.M.F.C.,NIMAPARA(Puri)<br>GR/0000953/2024                    |
| 53 | D-BLAPL/29360/2024<br>BLAPL/10230/2024 | JITENDRA PALAI @ JITU<br>VS<br>STATE OF ODISHA  | SAPAN KUMAR LENKA<br>VS       | BADAGODA P.S. /157 /2023<br>ASST.SESIONS JUDGE,STC,BHUBANESHWAR<br>CT/0000240/2023    |
| 54 | D-BLAPL/29969/2024<br>BLAPL/10231/2024 | KANAI DAS<br>VS<br>STATE OF ODISHA              | AMIT BISWAL<br>VS             | / /0<br>2ND ADJ,CUTTACK(Cuttack)<br>2(A)CC/0000097/2023                               |
| 55 | D-BLAPL/28140/2024<br>BLAPL/10232/2024 | BINU BHOI<br>VS<br>STATE OF ODISHA              | HRUDANANDA MOHAPATRA<br>VS    | NAUGAON /194 /2024<br>S.D.J.M.,JAGATSinghpur(Jagatsinghpur)<br>GR/0001338/2024        |
| 56 | D-BLAPL/29977/2024<br>BLAPL/10233/2024 | RAVINDRA YADAV<br>VS<br>STATE OF ODISHA         | SURYAKANTA DWIBEDI<br>VS      | / /0<br>SPECIAL JUDGE,BALLIGUDA(Kandhamal)<br>2(A)CC/0000041/2024                     |
| 57 | D-BLAPL/30212/2024                     | ANANTA NAYAK                                    | SUDHANSU SEKHAR DASH          | MANCHESWAR P.S. /505 /2024  |

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|----|--|--|------------------------------|---|
|    | BLAPL/10234/2024                       | VS<br>STATE OF ODISHA                                  | VS                           | DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000501/2024                               |
| 58 | D-BLAPL/29246/2024<br>BLAPL/10235/2024 | SHANKAR KHATEI<br>VS<br>STATE OF ODISHA                | DEBASIS SARANGI<br>VS        | KABISURYANAGAR /489 /2024<br>J.M.F.C.,KABISURYANAGAR(Ganjam)<br>GR/0000484/2024   |
| 59 | D-BLAPL/29980/2024<br>BLAPL/10236/2024 | AKULA GOVINDA @CK@GK@KANHA<br>VS<br>STATE OF ODISHA    | BISHNU PRASAD PRADHAN<br>VS  | GUNUPUR /98 /2023<br>A.D.J., GUNUPUR(Rayagada )<br>CT/0000051/2023                |
| 60 | D-BLAPL/30210/2024<br>BLAPL/10237/2024 | PRASANTA PODAR @ PODDAR<br>VS<br>STATE OF ODISHA       | JUGALA KISHORE PANDA<br>VS   | / /0<br>ADDL.SESIONS JUDGE CUM SPL JUDG<br>TR/0000025/2024                        |
| 61 | D-BLAPL/30039/2024<br>BLAPL/10238/2024 | HIMANI JADHAV<br>VS<br>STATE OF ODISHA                 | BIRAJA PRASAD NANDA<br>VS    | RAYAGADA G.R.P. /47 /2024<br>SPECIAL JUDGE,RAYAGADA(Rayagada )<br>TR/0000034/2024 |
| 62 | D-BLAPL/30061/2024<br>BLAPL/10239/2024 | AULA SEKHAR @ AUL SEKHAR<br>VS<br>STATE OF ODISHA      | BIBEKANANDA MAHAPATRA<br>VS  | GHATAGAON /273 /2023<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K<br>GR/0001298/2023   |
| 63 | D-BLAPL/30025/2024<br>BLAPL/10240/2024 | SANTOSH KUMAR MOHANTY @ PINTU<br>VS<br>STATE OF ODISHA | NIHAR RANJAN SAHOO<br>VS     | MALKANGIRI /484 /2024<br>S.D.J.M.,MALKANGIRI(Malkangiri )<br>GR/0000595/2024      |
| 64 | D-BLAPL/28272/2024<br>BLAPL/10241/2024 | PRAFULLA BEHERA<br>VS<br>STATE OF ODISHA               | LALIT NARAYAN PATTNAIK<br>VS | BALUGAON P.S. /204 /2024<br>A.D.J.,BHUBANESWAR(Khordha )<br>TR/0000339/2024       |
| 65 | D-BLAPL/29729/2024<br>BLAPL/10242/2024 | KHUSI @ MOHAMMAD AAYZ YUSUF<br>VS<br>STATE OF ODISHA   | SUBHRAJIT SAHOO<br>VS        | INDUSTRIAL ESTATE PS /193 /2024<br>S.D.J.M.,KHURDA(Khordha )<br>GR/0000701/2024   |
| 66 | D-BLAPL/28351/2024<br>BLAPL/10243/2024 | AXAY KUMAR SHIKARI<br>VS<br>STATE OF ODISHA            | RABI NARAYAN MOHANTY<br>VS   | GHANTAPADA /117 /2024<br>ADDL.SESION JUDGE CUM SPL.JUDG<br>Spl/0000092/2024       |
| 67 | D-BLAPL/30208/2024<br>BLAPL/10244/2024 | SANTOSH PERA<br>VS<br>STATE OF ODISHA                  | JUGALA KISHORE PANDA<br>VS   | / /0<br>ADDL.SESIONS JUDGE CUM SPL JUDG<br>TR/0000025/2024                        |
| 68 | D-BLAPL/30290/2024<br>BLAPL/10245/2024 | SRAMIKA SAHU @ SHRAMIKA SAHU<br>VS                     | SANJIT MISHRA<br>VS          | GOCHHAPADA /134 /2024<br>SPECIAL JUDGE, PHULBANI(Kandhamal)                       |

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| 69 | D-BLAPL/30234/2024<br>BLAPL/10246/2024 | STATE OF ODISHA<br>RABINDRA BEHERA<br>VS<br>STATE OF ODISHA | DEBIDUTTA MOHAPATRA<br>VS  | Spl/0000132/2024<br>Maitri Vihar PS /338 /2024<br>SPECIAL JUDGE,BHUBANESWAR(Khor<br>TR/0000437/2024 |
| 70 | D-BLAPL/29488/2024<br>BLAPL/10247/2024 | RAJU@KARTIK MOHANTY<br>VS<br>STATE OF ODISHA                | ARUN KUMAR BEHERA<br>VS    | BHOGRAI /354 /2023<br>A.D.J.,BALASORE(Baleshwar)<br>ST/0000034/2024                                 |
| 71 | D-BLAPL/30209/2024<br>BLAPL/10248/2024 | RASHMIRANJAN DIGAL<br>VS<br>STATE OF ODISHA                 | SUDHANSU SEKHAR DASH<br>VS | MANCHESWAR P.S. /505 /2024<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000501/2024                   |
| 72 | D-CMAPL/42229/2024<br>CMAPL/333/2024   | SANTOSH BEHERA<br>VS<br>SAMARTHA VERMA, IAS                 | ADV.<br>VS                 | //<br>()  |
| 73 | D-CMAPL/40100/2024<br>CMAPL/334/2024   | SUMITRA MUKHERJEE<br>VS<br>PROF. RANJIT GHOSH               | ADV.<br>VS                 | //<br>()  |
| 74 | D-CMAPL/42222/2024<br>CMAPL/335/2024   | BINAYAK PRASAD MOHANTY<br>VS<br>SISHIR KUMAR RATH, OJS (SB) | ADV.<br>VS                 | //<br>()  |
| 75 | D-CMAPL/42658/2024<br>CMAPL/336/2024   | RASHMIRANJAN SWAIN<br>VS<br>STATE OF ODISHA                 | ADV.<br>VS                 | //<br>()  |
| 76 | D-CMAPL/39171/2024<br>CMAPL/337/2024   | ANANDA CHANDRA SUBUDHI<br>VS<br>STATE OF ODISHA             | RAMA KRISHNA BISOI<br>VS   | //<br>()  |
| 77 | D-CMP/38424/2024<br>CMP/1127/2024      | SURENDRANATH BARAL<br>VS<br>GOPINATH UPADHYAYA              | SAMBEET PATTANAYAK<br>VS   | //<br>CIVIL JUDGE (JR.DIV.),PIPLI(Puri)<br>TS/0000043/2001  |
| 78 | D-CMP/40894/2024<br>CMP/1128/2024      | MANJULATA SAHOO<br>VS<br>BABAJI SAHOO                       | RAMDAS ACHARY<br>VS        | //<br>CIVIL JUDGE (SD),PURI(Puri)<br>IA/0000280/2023  |
| 79 | D-CMP/42318/2024<br>CMP/1129/2024      | CHARIA PANDA<br>VS<br>TARA PANDA                            | BIPIN KUMAR NAYAK<br>VS    | //<br>CIVIL JUDGE (SD),JAJPUR(Jajapur )<br>CS/0000680/2018  |

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| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                           |
|----|---------------------------------------|--|----------------------------|---|
| 80 | D-CMP/39759/2024<br>CMP/1130/2024     | SAJAL KUMAR ROY<br>VS<br>UJJAL KUMAR ROY   | ANANYA MISHRA<br>VS        | //<br>CIVIL JUDGE (SD),ROURKELA(Sundarga<br>CS/0000250/2008   |
| 81 | D-CMP/40946/2024<br>CMP/1131/2024     | GUNI SETHI<br>VS<br>SANJUKTA BEHERA  | HRUDANANDA MOHAPATRA<br>VS | //<br>CIVIL JUDGE SR.DIVISION CUM A.S.J. N<br>CS/0000086/2020 |
| 82 | D-CMP/41423/2024<br>CMP/1132/2024     | SRIDHAR PATTANAIAK<br>VS<br>PRAVAKAR BHOI  | HRUDANANDA MOHAPATRA<br>VS | //<br>DISTRICT & SESSIONS JUDGE,PURI(Pur<br>Fao/0000035/2024  |
| 83 | D-CMP/42109/2024<br>CMP/1133/2024     | CHARULATA BEURA<br>VS<br>RANJANA PRADHAN   | DARPAHARI DHAL<br>VS       | //<br>5TH ADDL SR.CIVIL JUDGE,CUTTACK(C<br>CS/0000992/2017    |
| 84 | D-CMP/42138/2024<br>CMP/1134/2024     | M/S. MANI MALLICA ENTERPRISES, BHADRAK<br>VS<br>EXE. ENGR. (ELECTRICAL), BHADRAK | PRASANTA KUMAR JENA<br>VS  | //<br>CIVIL JUDGE (SD),BHADRAK(Bhadrak )<br>EC/0000002/2021   |
| 85 | D-CMP/40509/2024<br>CMP/1135/2024     | PAHALI @ PRAHALAD BEHERA<br>VS<br>GANESWAR SAHOO                                 | AMIT PRASAD BOSE<br>VS     | //<br>CIVIL JUDGE (SD),KAMAKSHYANAGAR<br>CS/0000082/2020      |
| 86 | D-CMP/42727/2024<br>CMP/1136/2024     | GIRIDHARI BEHERA<br>VS<br>RAMJI BANCHHOR   | NIRANJAN SINGH (1)<br>VS   | //<br>CIVIL JUDGE (SD),TITILAGARH(Balangi<br>CS/0000091/2005  |
| 87 | D-CONTC/42568/2024<br>CONTC/7191/2024 | BASANTILATA DAS<br>VS<br>BRUNDABAN SATAPATHY, DIRECTOR SECONDARY EDUCATION       | ADV.<br>VS                 | //<br>()<br>//  |
| 88 | D-CONTC/38821/2024<br>CONTC/7192/2024 | REHANA BEGUM<br>VS<br>RAJESH PRABHAKAR PATIL, IAS                                | SANJIB KUMAR SAHU<br>VS    | //<br>()<br>//  |
| 89 | D-CONTC/39284/2024<br>CONTC/7193/2024 | PARSURAM PRADHAN<br>VS<br>ANU GARG, IAS  | ADV.<br>VS                 | //<br>()<br>//  |
| 90 | D-CONTC/39291/2024<br>CONTC/7194/2024 | BALABHA NAIK@NAYAK<br>VS<br>ANU GARG, IAS  | ADV.<br>VS                 | //<br>()<br>//  |
| 91 | D-CONTC/39298/2024                    | LINGARAJ SAHOO   | ADV.                       | //  |

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|-----|---------------------------------------|---|--------------------------|-------------------------------------|
|     | CONTC/7195/2024                       | VS<br>ANU GARG, IAS   | VS                       | 0<br>//                             |
| 92  | D-CONTC/41927/2024<br>CONTC/7196/2024 | MAMATA MANJARI ROUSTRAY<br>VS<br>ASWATHY S., IAS                                      | ADV.<br>VS               | //<br>0<br>//                       |
| 93  | D-CONTC/41928/2024<br>CONTC/7197/2024 | S.K.BULBUL ROUT<br>VS<br>ASWATHY S., IAS  | ADV.<br>VS               | //<br>0<br>//                       |
| 94  | D-CONTC/42188/2024<br>CONTC/7198/2024 | PRAKASH RAO ACHARY<br>VS<br>BISHNUPADA SETHI, P. SECY., S.T AND S.C DEVELOPMENT DEPT. | ADV.<br>VS               | //<br>0<br>//                       |
| 95  | D-CONTC/42254/2024<br>CONTC/7199/2024 | ASIF HUSAIN<br>VS<br>ARAVIND AGRAWAL, SECY, DEPT., OF HIGHER EDU.                     | SANDHYARANI PANI<br>VS   | //<br>0<br>//                       |
| 96  | D-CONTC/42255/2024<br>CONTC/7200/2024 | MOHENDRA KUMAR BEHERA<br>VS<br>ARAVIND AGRAWAL, SECY., HIGHER EDU. DEPT.              | SANDHYARANI PANI<br>VS   | //<br>0<br>//                       |
| 97  | D-CONTC/42278/2024<br>CONTC/7201/2024 | ANTARYAMI DAS<br>VS<br>BHABANI SHANKAR CHAYANI, DIRECTOR HIGHER EDU.                  | SANDHYARANI PANI<br>VS   | //<br>0<br>//                       |
| 98  | D-CONTC/42562/2024<br>CONTC/7202/2024 | M SUJAN KUMAR<br>VS<br>SHALINI PANDIT, I.A.S,   | ADV.<br>VS               | //<br>0<br>//                       |
| 99  | D-CONTC/42684/2024<br>CONTC/7203/2024 | BIJAY KUMAR BALIYARSINGH<br>VS<br>SALINI PANDIT, I.A.S,                               | ADV.<br>VS               | //<br>0<br>//                       |
| 100 | D-CONTC/42690/2024<br>CONTC/7204/2024 | GOLAK BIHARI SAHOO<br>VS<br>SALINI PANDIT, I.A.S,                                     | ADV.<br>VS               | //<br>0<br>//                       |
| 101 | D-CONTC/42404/2024<br>CONTC/7205/2024 | PRANAYA KUMAR SINGH<br>VS<br>MANOJ KUMAR PADHY, OAS (SAG)                             | ADV.<br>VS               | //<br>0<br>//                       |
| 102 | D-CONTC/42556/2024<br>CONTC/7206/2024 | GITANJALI ROUT<br>VS  | ADV.<br>VS               | //<br>0                             |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|--------------------------|-------------------------------------|
| 103 | D-CONTC/42624/2024<br>CONTC/7207/2024 | SAMBIT KUMAR KAR, BDO, SIMILIA<br>MINATI SAHOO<br>VS<br>SALINI PANDIT, IAS      | ADV.<br>VS               | //<br>//<br>()                      |
| 104 | D-CONTC/42724/2024<br>CONTC/7208/2024 | BIBHUTI BHUSAN PANDA<br>VS<br>SHALINI PANDIT, I.A.S,                            | ADV.<br>VS               | //<br>()                            |
| 105 | D-CONTC/42726/2024<br>CONTC/7209/2024 | BIDYADHARA BEHERA<br>VS<br>SHALINI PANDIT, I.A.S,                               | ADV.<br>VS               | //<br>()                            |
| 106 | D-CONTC/42731/2024<br>CONTC/7210/2024 | EVENSWAR PRADHAN<br>VS<br>SHALINI PANDIT, I.A.S,                                | ADV.<br>VS               | //<br>()                            |
| 107 | D-CONTC/42852/2024<br>CONTC/7211/2024 | JIBAN JYOTI PATNAIK<br>VS<br>SALINI PANDIT, I.A.S,                              | ADV.<br>VS               | //<br>()                            |
| 108 | D-CONTC/42856/2024<br>CONTC/7212/2024 | GOLAK BIHARI NAYAK<br>VS<br>PARUL PATAWARI, I.A.S,                              | ADV.<br>VS               | //<br>()                            |
| 109 | D-CONTC/42879/2024<br>CONTC/7213/2024 | CHANDRAMANI ROUT<br>VS<br>DEORANJAN KU SINGH, I.A.S,                            | ADV<br>VS                | //<br>()                            |
| 110 | D-CONTC/42885/2024<br>CONTC/7214/2024 | ABHIRAM MUDULI<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S,                           | ADV.<br>VS               | //<br>()                            |
| 111 | D-CONTC/42890/2024<br>CONTC/7215/2024 | SAMIR KUMAR DEHURY<br>VS<br>DR. DHARANIDHAR NANDA, DIRECTOR OF HIGHER EDUCATION | ADV,<br>VS               | //<br>()                            |
| 112 | D-CONTC/40609/2024<br>CONTC/7216/2024 | BISWAMITRA BISWAL<br>VS<br>SHALINI PANDIT, IAS                                  | ADV.<br>VS               | //<br>()                            |
| 113 | D-CONTC/42375/2024<br>CONTC/7217/2024 | ABANI KUMAR SANGRAMSINGH<br>VS<br>ANU GARG, ADDL. CHIEF SECY., W.R DEPT.        | ADV.<br>VS               | //<br>()                            |

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|-----|---------------------------------------|---|---------------------------|---|
| 114 | D-CONTC/42398/2024<br>CONTC/7218/2024 | SUDHAKAR ROUT<br>VS<br>ANU GARG, IAS  | ADV.<br>VS                | //<br>0<br>//   |
| 115 | D-CONTC/42893/2024<br>CONTC/7219/2024 | GOPAL CHANDRA RAY<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S.,                                   | ADV.<br>VS                | //<br>0<br>//   |
| 116 | D-CONTC/42894/2024<br>CONTC/7220/2024 | SUNDARAM FINANCE LIMITED<br>VS<br>NIRMAL MOHANTY, REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR | ADV.<br>VS                | //<br>0<br>//   |
| 117 | D-CONTC/42896/2024<br>CONTC/7221/2024 | MAHESWAR MALLICK<br>VS<br>ARAVIND AGRAWAL, I.A.S.,  | ADV.<br>VS                | //<br>0<br>//   |
| 118 | D-CONTC/42905/2024<br>CONTC/7222/2024 | SATENDU KUMAR JENA<br>VS<br>SHALINI PANDIT, I.A.S.,   | ADV.<br>VS                | //<br>0<br>//   |
| 119 | D-CONTC/42907/2024<br>CONTC/7223/2024 | KIRANBALA SWAIN<br>VS<br>SHALINI PANDIT, I.A.S.,  | ADV.<br>VS                | //<br>0<br>//   |
| 120 | D-CRLA/30009/2024<br>CRLA/1000/2024   | KHITISH KUMAR ACHARYA<br>VS<br>STATE OF ODISHA  | DEVASHIS PANDA<br>VS      | MAHANGA /5 /2021<br>A.D.J. SALIPUR(Cuttack)<br>ST/0000032/2021                        |
| 121 | D-CRLA/30360/2024<br>CRLA/1001/2024   | ASHOK KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA(VIG.)  | SAMVIT MOHANTY<br>VS      | BALASORE VIGILANCE /20 /2008<br>SPECIAL JUDGE, VIGILANCE, BARIPADA<br>GR/0000020/2008 |
| 122 | D-CRLA/30186/2024<br>CRLA/1002/2024   | PRATAP MALLIK<br>VS<br>STATE OF ODISHA  | AMARESH DAS<br>VS         | //0<br>A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G)<br>2(A)CC/0000041/2021                       |
| 123 | D-CRLA/29968/2024<br>CRLA/1003/2024   | SAROJ@SAROJA KUMAR NANDA<br>VS<br>STATE OF ODISHA(VIG.)                                     | DIPTI RANJAN BHOKTA<br>VS | KORAPUT VIGILANCE /23 /2010<br>SPL.JUDGE(VIG.),JEYPORE(Koraput)<br>GR/0000023/2010    |
| 124 | D-CRLA/30295/2024<br>CRLA/1004/2024   | JAYANTA KUMAR SAHOO<br>VS<br>STATE OF ODISHA  | BIKRAM KESHARI RAJ<br>VS  | KHUNTUNI /146 /2015<br>ADDL.SESIONS JUDGE,ATHAGARH(C)<br>ST/0000038/2023              |
| 125 | D-CRLA/29956/2024                     | SOUMENDRA CHOUDHURY   | SUSANTA KUMAR MISHRA      | CUTTACK VIGILANCE /22 /2011   |

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|-----|---------------------------------------|---|---------------------------------|---|
|     | CRLA/1005/2024                        | VS<br>STATE OF ODISHA(VIG.)   | VS                              | SPECIAL JUDGE(VIGILANCE),ANGUL(A<br>TR/0000020/2012                                       |
| 126 | D-CRLA/27920/2024<br>CRLA/995/2024    | NITISH KUMAR<br>VS<br>STATE OF ODISHA   | SURJYA NARAYAN SAHU<br>VS       | / /0<br>A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G  |
| 127 | D-CRLA/28209/2024<br>CRLA/996/2024    | BUBU@BIBHU JALLY<br>VS<br>STATE OF ODISHA   | SURJYA NARAYAN SAHU<br>VS       | 2(A)CC/0000046/2021<br>KHALLIKOTE /67 /2017<br>ASST. SESSIONS JUEGE,KHALLIKOTE(C          |
| 128 | D-CRLA/29191/2024<br>CRLA/997/2024    | VICTIM/ INFORMANT<br>VS<br>PRINCIPAL SECY., TO GOVT., OF ODISHA, HOME DEPT., BBSR | SANKARACHARYA CHOUDHURY<br>VS   | ST/0000057/2018<br>SUNDARGARH TOWN /392 /2022<br>SPECIAL JUDGE, SUNDARGARH(Sundar         |
| 129 | D-CRLA/29410/2024<br>CRLA/998/2024    | KHADIA@BUDHIRAM RAUT@ROUT<br>VS<br>STATE OF ODISHA                                | UDIT NARAYAN JENA<br>VS         | Spl/0000205/2022<br>NILGIRI /136 /2020<br>AD-HOC A.D.J.(FTSC),BALASORE(Balest             |
| 130 | D-CRLA/29796/2024<br>CRLA/999/2024    | GYANENDRA RANA<br>VS<br>STATE OF ODISHA   | DEVASHIS PANDA<br>VS            | ST/0000138/2020<br>BURLA /295 /2024<br>SPL.JUDGE SAMBALPUR(Sambalpur)                     |
| 131 | D-CRLMC/27875/2024<br>CRLMC/3837/2024 | RAJESH PATRNAIK<br>VS<br>BASANTI BISWAS   | MAMATA MISHRA<br>VS             | Spl/0000019/2024<br>MALKANGIRI /655 /2023<br>S.D.J.M.,MALKANGIRI(Malkangiri )             |
| 132 | D-CRLMC/28758/2024<br>CRLMC/3838/2024 | RAJENDRA NARAYAN DAS<br>VS<br>STATE OF ODISHA                                     | ANANTA NARAYAN PATTANAYAK<br>VS | GR/0000810/2023<br>LAXMISAGAR P.S. /446 /2023<br>J.M.F.C. IV BHUBANESWAR(Khordha )        |
| 133 | D-CRLMC/29006/2024<br>CRLMC/3839/2024 | ALEKHA CHANDRA SAHU@ALEKHA SAHU<br>VS<br>STATE OF ODISHA                          | JUGALA KISHORE PANDA<br>VS      | CT/0001063/2023<br>GOCHHAPADA /11 /2024<br>SPECIAL JUDGE, PHULBANI(Kandhamal              |
| 134 | D-CRLMC/29204/2024<br>CRLMC/3840/2024 | KALINGA KESHARI RATH<br>VS<br>STATE OF ODISHA                                     | SAIBRATA RATH<br>VS             | CT/0000019/2024<br>SPECIAL CRIME UNIT /11 /2024<br>J.M.F.C. IV BHUBANESWAR(Khordha )      |
| 135 | D-CRLMC/29028/2024<br>CRLMC/3841/2024 | SANKHALATA BARIK<br>VS<br>STATE OF ODISHA   | BIBEKANANDA MAHAPATRA<br>VS     | CT/0001065/2024<br>SUKINDA /2 /2016<br>J.M.F.C.,JAJPUR ROAD(Jajapur )                     |
| 136 | D-CRLMC/29371/2024<br>CRLMC/3842/2024 | NAMITA PRADHAN<br>VS<br>STATE OF ODISHA   | DIPTI RANJAN MOHAPATRA<br>VS    | ICC/0000089/2017<br>BHUBANESWAR VIGILANCE /4 /2020<br>A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW |

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|-----|---------------------------------------|---|-------------------------------|--|
| 137 | D-CRLMC/29099/2024<br>CRLMC/3843/2024 | STATE OF ODISHA(VIG.)<br>BANS HIDHAR PRADHAN @ BANSI PRADHAN<br>VS<br>STATE OF ODISHA | BAISHNAB CHARAN PATRA<br>VS   | GR/0000004/2020<br>ANGUL TOWN /815 /2013<br>J.M.F.C.,ANGUL(Anugul )<br>GR/0002095/2013 |
| 138 | D-CRLMC/29385/2024<br>CRLMC/3844/2024 | ROHIT NAIK@ROHITA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                | RAJIB LOCHAN PATTANAIK<br>VS  | BANIGOCHA /29 /2018<br>J.M.F.C.,DASAPALLA(Nayagarh )<br>GR/0000116/2018                |
| 139 | D-CRLMC/28750/2024<br>CRLMC/3845/2024 | SURENDRA KUMAR MAHAPATRA<br>VS<br>STATE OF ODISHA                                     | RAMANI KANTA PATTANAIK<br>VS  | SAMBALPUR TOWN /230 /2022<br>DISTRICT & SESSIONS JUDGE,SAMBALPUR<br>CRREV/0000008/2024 |
| 140 | D-CRLMC/29687/2024<br>CRLMC/3846/2024 | ASHOK KUMAR BEHERA<br>VS<br>STATE OF ODISHA   | ASHOK KUMAR SARANGI<br>VS     | CUTTACK SADAR /483 /2018<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)<br>GR/0002199/2018        |
| 141 | D-CRLMC/29929/2024<br>CRLMC/3847/2024 | SK.FARUK<br>VS<br>STATE OF ODISHA   | SANJIT MISHRA<br>VS           | NIMAPADA /183 /2014<br>SPECIAL JUDGE, PURI(Puri)<br>TR/0000145/2023                    |
| 142 | D-CRLMC/29715/2024<br>CRLMC/3848/2024 | FR ROSHAN PRADEEP XESS<br>VS<br>STATE OF ODISHA                                       | ABHAS MOHANTY<br>VS           | KUTRA /2 /2024<br>SPECIAL JUDGE, SUNDARGARH(Sundargarh)<br>Spl/0000003/2024            |
| 143 | D-CRLMC/29848/2024<br>CRLMC/3849/2024 | MAHENDRA NARAYAN PRASAD SINGH<br>VS<br>STATE OF ODISHA                                | BIGYAN KUMAR SHARMA<br>VS     | EOW,BHUBANESWAR /19 /2017<br>S.D.J.M.,PANPOSH(Sundargarh)<br>GR/0001550/2017           |
| 144 | D-CRLMC/29863/2024<br>CRLMC/3850/2024 | FAYAZUDDIN KHAN@BADAL KHAN<br>VS<br>STATE OF ODISHA                                   | AMITAV TRIPATHY<br>VS         | NAYAGARH /60 /2022<br>SPECIAL JUDGE,NAYAGARH(Nayagarh)<br>TR/0000135/2022              |
| 145 | D-CRLMC/29877/2024<br>CRLMC/3851/2024 | PRAKASH KUMAR SENAPATI<br>VS<br>STATE OF ODISHA                                       | DEEPAK KU SAHOO<br>VS         | AUL /227 /2024<br>J.M.F.C,AUL(Kendrapara )<br>GR/0000329/2024                          |
| 146 | D-CRLMC/30067/2024<br>CRLMC/3852/2024 | PRADIP PRADHAN<br>VS<br>STATE OF ODISHA   | AMIT BISWAL<br>VS             | SHERAGADA /152 /2022<br>A.D.J.,ASKA(Ganjam)<br>GR/0000008/2022                         |
| 147 | D-CRLMC/30076/2024<br>CRLMC/3853/2024 | RAJIV JAIN<br>VS<br>M/S OCL INDIA LTD., SUNDARGARH                                    | MANAS RANJAN SAMANTARAY<br>VS | / /0<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>ICC/0001513/2010                             |

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|-----|---------------------------------------|---|------------------------------|---|
| 148 | D-CRLMC/27007/2024<br>CRLMC/3854/2024 | SANGRAM KESHARI PRADHAN<br>VS<br>STATE OF ODISHA                | TRILOCHAN PANIGRAHI<br>VS    | KRUSHNA PRASAD /18 /2023<br>J.M.F.C.,PURI(Puri)<br>GR/0000101/2023              |
| 149 | D-CRLMC/29909/2024<br>CRLMC/3855/2024 | SUSHANT KUMAR BARIK @SUSHANT<br>VS<br>STATE OF ODISHA           | SAROJ KUMAR ROUTRAY<br>VS    | BINJHARPUR /123 /2007<br>S.D.J.M.,JAJPUR(Jajapur )<br>ICC/0000485/2007          |
| 150 | D-CRLMC/29320/2024<br>CRLMC/3856/2024 | SAUBHAGYA KUMAR PARIDA@ HAPPY<br>VS<br>STATE OF ODISHA          | BISWORANJAN SWAIN<br>VS      | Maitri Vihar PS /221 /2024<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0000929/2024 |
| 151 | D-CRLMC/29587/2024<br>CRLMC/3857/2024 | ABDUL RAZAK MOOSA<br>VS<br>STATE OF ODISHA                      | BITAS KUMAR SWAIN<br>VS      | / /0<br>S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA<br>ICC/0000006/2024                  |
| 152 | D-CRLMC/29847/2024<br>CRLMC/3858/2024 | SATYABRATA JENA<br>VS<br>STATE OF ODISHA                        | DEEPAK RANJAN PARIDA<br>VS   | KENDRAPARA /26 /2021<br>S.D.J.M.,KENDRAPARA(Kendrapara )<br>GR/0000387/2021     |
| 153 | D-CRLMC/30139/2024<br>CRLMC/3859/2024 | FIROJ MALLICK<br>VS<br>STATE OF ODISHA                          | TIRTH KUMAR SAHU<br>VS       | MOHANA /56 /2023<br>SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)<br>Spl/0000043/2023   |
| 154 | D-CRLMC/30142/2024<br>CRLMC/3860/2024 | TAPAN KUMAR AGRAWAL<br>VS<br>STATE OF ODISHA                    | SATYABRATA PANDA<br>VS       | TARBHA /231 /2015<br>ASST. SESSIONS JUDGE,SONEPUR(Sonepur)<br>SC/0000026/2017   |
| 155 | D-CRLMC/30178/2024<br>CRLMC/3861/2024 | SARANGADHARA PATALASINGH @ SARAGADHARA<br>VS<br>STATE OF ODISHA | SANJIB KUMAR BHANJADEO<br>VS | KHURDA P.S. /84 /2021<br>S.D.J.M.,KHURDA(Khordha )<br>GR/0000215/2021           |
| 156 | D-CRLMC/30184/2024<br>CRLMC/3862/2024 | BIRANCHI NARAYAN DAS MOAHAPATRA<br>VS<br>STATE OF ODISHA        | RABINDRA NATH PRUSTY<br>VS   | PARADEEP /12 /2021<br>J.M.F.C.,KUJANG(Jagatsinghapur )<br>GR/0001005/2021       |
| 157 | D-CRLMC/30199/2024<br>CRLMC/3863/2024 | M/S M K BHOOMI INFRA PVT. LTD., BBSR<br>VS<br>STATE OF ODISHA   | SUDEEP KUMAR SARANGI<br>VS   | / /0<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>ICC/0003117/2023                   |
| 158 | D-CRLMC/29853/2024<br>CRLMC/3864/2024 | GOURANGA HIRA<br>VS<br>STATE OF ODISHA                          | BIKRAM KESHARI RAJ<br>VS     | / /0<br>A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Gajapati)<br>2(A)CC/0000001/2018         |
| 159 | D-CRLMC/28400/2024                    | ABHISHEK ROUT   | SUBHAM SHARMA                | CYBER CRIME AND ECONOMIC OFFENSES   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|--|--|------------------------------|--|
|     | CRLMC/3865/2024                        | VS<br>STATE OF ODISHA                                      | VS                           | J.M.F.C.(III),CUTTACK(Cuttack)<br>GR/0001069/2016                                  |
| 160 | D-CRLMP/29698/2024<br>CRLMP/1390/2024  | SWARNALATA MISHRA<br>VS<br>STATE OF ODISHA                 | BIDYADHAR MANSING<br>VS      | / /0<br>(<br>//  |
| 161 | D-CRLMP/30120/2024<br>CRLMP/1391/2024  | ROHIT ROSHAN MOHANTY<br>VS<br>STATE OF ODISHA              | DEVASHIS PANDA<br>VS         | INFOCITY PS /440 /2024<br>(<br>//  |
| 162 | D-CRLMP/29714/2024<br>CRLMP/1392/2024  | AMIT KUMAR ROUT<br>VS<br>STATE OF ODISHA                   | RANJAN KUMAR ROUT<br>VS      | CANTONMENT ROAD /73 /2024<br>(<br>//   |
| 163 | D-CRLMP/29785/2024<br>CRLMP/1393/2024  | SUSHIL KUMAR SAHU @ SUSIL KU SAHU<br>VS<br>STATE OF ODISHA | SATYABRATA PANDA<br>VS       | / /0<br>A.D.J.,SAMBALPUR(Sambalpur)<br>CRREV/0000009/2022                          |
| 164 | D-CRLMP/29662/2024<br>CRLMP/1394/2024  | SUBASH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA              | RAGHUNATH DASMOHAPATRA<br>VS | SARANAKUL /181 /2024<br>(<br>//  |
| 165 | D-CRLMP/30343/2024<br>CRLMP/1395/2024  | GADADHAR SAHU @ GADAADHAR SAHOO<br>VS<br>KANAKALATA SAHU   | ACHYUTANANDA PATTANAİK<br>VS | / /0<br>JUDGE, FAMILY COURT, BHADRAK(Bh<br>Crp/0001284/2016                        |
| 166 | D-CRLREV/28557/2024<br>CRLREV/585/2024 | SARALA DEI<br>VS<br>STATE OF ODISHA                        | PANCHANAN SAHOO<br>VS        | CUTTACK VIGILANCE /24 /2021<br>SPL.JUDGE (VIG),CUTTACK(Cuttack)<br>TR/0000258/2022 |
| 167 | D-CRLREV/29041/2024<br>CRLREV/586/2024 | MUNFED<br>VS<br>STATE OF ODISHA                            | BIDYALOK MOHAPATRA<br>VS     | ANGUL TOWN /922 /2020<br>DISTRICT AND SESSIONS JUDGE,ANGU<br>CRA/0000003/2024      |
| 168 | D-CRLREV/29237/2024<br>CRLREV/587/2024 | SATYANARAYAN NAIK<br>VS<br>STATE OF ODISHA                 | SIDDHARTH GOUTAM DAS<br>VS   | PATNAGARH /54 /2023<br>SPECIAL JUDGE,BALANGIR(Balangir)<br>Spl/0000025/2023        |
| 169 | D-CRLREV/29474/2024<br>CRLREV/588/2024 | KAILASH CHANDRA MOHANTY<br>VS<br>STATE OF ODISHA           | HARAPRASAD PANDA<br>VS       | BHAWANIPATNA SADAR /30 /2014<br>C.J.M.,BHAWANIPATNA(Kalahandi)<br>CT/0000104/2014  |
| 170 | D-CRLREV/29695/2024<br>CRLREV/589/2024 | P.GOPAL KRISHNA<br>VS                                      | SOUMYA RANJAN MOHANTY<br>VS  | GOSANINUAGAM /6 /2016<br>S.D.J.M.,BERHAMPUR(Ganjam)                                |

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### CASES REGISTERED REPORT AS ON :04/10/2024

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|--|--|------------------------------|---|
| 171 | D-CRLREV/29943/2024<br>CRLREV/590/2024 | STATE OF ODISHA<br>BIBHUTI RANJAN MOHANTY<br>VS<br>AJAY KUMAR DHAL BISOI     | BHARAT BHUSAN ROUSTRAY<br>VS | GR/0000078/2016<br>//0<br>DISTRICT AND SESSIONS JUDGE,ANGUL<br>CRA/0000014/2023 |
| 172 | D-CRLREV/29987/2024<br>CRLREV/591/2024 | BULU@BISWANATH HOTA<br>VS<br>STATE OF ODISHA                                 | LAXMINARAYAN PATEL<br>VS     | SAMBALPUR TOWN /325 /2015<br>A.D.J.,SAMBALPUR(Sambalpur)<br>ST/0000266/2015     |
| 173 | D-CRLREV/30010/2024<br>CRLREV/592/2024 | RABINDRA KUMAR SAHU<br>VS<br>STATE OF ODISHA                                 | ARIJEET MISHRA<br>VS         | BAHALDA /48 /2024<br>A.D.J.,RAIRANGAPUR(Mayurbhanj)<br>ST/0000045/2024          |
| 174 | D-CRP/42972/2024<br>CRP/42/2024        | DULAL ROY<br>VS<br>KRUSHNAPADA MANDAL  | AMIT PRASAD BOSE<br>VS       | //<br>CIVIL JUDGE (JD),KENDRAPARA(Kendrapara)<br>EC/0000003/2023                |
| 175 | D-FAO/41520/2024<br>FAO/467/2024       | D.M., NEW INDIA ASSURANCE COMPANY LTD., ROURKELA<br>VS<br>PARBATI KISHAN     | SAUMEDRA KUMAR GHOSE<br>VS   | //<br>COMNR FOR EMPLOYEES COMPENSATION<br>EC/0000016/2022                       |
| 176 | D-JCRLA/30452/2024<br>JCRLA/164/2024   | SAROJ KUMAR SAHU<br>VS<br>STATE OF ODISHA                                    | ADV.<br>VS                   | ANGUL TOWN /292 /2022<br>A.D.J.,ANGUL(Angul )<br>CT/0000207/2022                |
| 177 | D-MACA/37477/2024<br>MACA/1023/2024    | JAYAKRISHNA CHHATRA<br>VS<br>NABAKISHORE MOHAPATRA                           | DEBASISH PATNAIK<br>VS       | //<br>1ST MACT,CUTTACK(Cuttack)<br>Mac/0000405/2024                             |
| 178 | D-MACA/42163/2024<br>MACA/1024/2024    | SURYAMANI SINGH<br>VS<br>SURESH CHANDRA BARIK                                | PRADEEP KUMAR MISHRA<br>VS   | //<br>IVTH M.A.C.T. BARIPADA(Mayurbhanj)<br>Mac/0000082/2019                    |
| 179 | D-MACA/39794/2024<br>MACA/1025/2024    | M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.KOLKATA<br>VS<br>KEDAR SATHPATHI | JYOTI RANJAN DEO<br>VS       | //<br>II MACT (SD),BERHAMPUR(Ganjam)<br>Mac/0000015/2023                        |
| 180 | D-MACA/40491/2024<br>MACA/1026/2024    | ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR<br>VS<br>MANDAKINI LUHA           | SOMNATH ROY<br>VS            | //<br>2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)<br>Mac/0000040/2023                 |
| 181 | D-MATA/42462/2024<br>MATA/360/2024     | KULAMANI DIGAL<br>VS<br>MAMATA DIGAL   | SURYAKANTA DWIBEDI<br>VS     | //<br>JUDGE,FAMILY COURT,PHULBANI(Kanungo)<br>CP/0000005/2024                   |

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|-----|--|---|------------------------------|---|
| 182 | D-MATA/42346/2024<br>MATA/361/2024     | RAKESH RANJAN PADHI<br>VS<br>PRAVATI MISHRA                                 | SUDEEP KUMAR SARANGI<br>VS   | //<br>JUDGE,FAMILY COURT,JAGATSINGPUR<br>CP/0000185/2022    |
| 183 | D-MATA/42357/2024<br>MATA/362/2024     | LIPSARANI DASH @ LIPSHARANEE DASH<br>VS<br>SUBRAT KUMAR DASH                | OM SWARUP<br>VS              | //<br>JUDGE, FAMILY COURT, BARGARH(Ba<br>Mat/0000092/2022   |
| 184 | D-MATA/42688/2024<br>MATA/363/2024     | SUBHALAXMI SETHY<br>VS<br>TUKUNA SETHY                                      | SUSANTA KUMAR TRIPATHY<br>VS | //<br>JUDGE,FAMILY COURT,JAGATSINGPUR<br>CP/0000692/2019    |
| 185 | D-RPFAM/42874/2024<br>RPFAM/284/2024   | PRATAP DEEP<br>VS<br>SURESWARI DEEP   | HIMANSHU BHUSAN DASH<br>VS   | //<br>JUDGE, FAMILY COURT, BARGARH(Ba<br>CMC/0000025/2022   |
| 186 | D-RSA/39674/2024<br>RSA/355/2024       | SRIKANTA PATEL<br>VS<br>STATE OF ODISHA                                     | BYOMOKESH SAHOO<br>VS        | //<br>A.D.J.,SUNDARGARH(Sundargarh)<br>RFA/0000006/2022     |
| 187 | D-RSA/42921/2024<br>RSA/356/2024       | JATADHARI NAYAK<br>VS<br>STATE OF ODISHA                                    | AJIT CHANDRA MOHAPATRA<br>VS | //<br>DISTRICT & SESSIONS JUDGE,JAGATS<br>RFA/0000003/2020  |
| 188 | D-RVWPET/32038/2024<br>RVWPET/238/2024 | CHITRASEN PATEL<br>VS<br>STATE OF ODISHA                                    | SANJIV JOSHI<br>VS           | //<br>)<br>//   |
| 189 | D-RVWPET/41284/2024<br>RVWPET/239/2024 | ORISSA STATE ROAD TRANSPORT CORPORATION ,BBSR<br>VS<br>BASANTA KUMAR MISHRA | AMITAV TRIPATHY<br>VS        | //<br>)<br>//   |
| 190 | D-TRP(C)/42589/2024<br>TRP(C)/313/2024 | SONALI NAIK@NAYAK<br>VS<br>CHANDAN NAIK                                     | BINAYA BHUSAN ROUSTRAY<br>VS | //<br>CIVIL JUDGE (SD),TALCHER(Anugul )<br>Mat/0000034/2022 |
| 191 | D-TRP(C)/42607/2024<br>TRP(C)/314/2024 | PINKI DAS<br>VS<br>MANOJ KUMAR DAS  | ARJUNA CHARANA BEHERA<br>VS  | //<br>JUDGE FAMILY COURT,PURI(Puri)<br>CP/0000187/2024      |
| 192 | D-TRP(C)/42623/2024<br>TRP(C)/315/2024 | AMRITA SAHOO<br>VS<br>ANUP MOHAPATRA  | NITYANANDA BEHURIA<br>VS     | //<br>JUDGE FAMILY COURT,BHUBANESWA<br>CP/0000223/2021      |
| 193 | D-TRP(C)/42935/2024                    | SASMITA SAHOO   | PRAVAT KUMAR MOHANTY         | //  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT                     |
|-----|--|---|------------------------------------|---|
|     | TRP(C)/316/2024                        | VS<br>SAROSH SUMIT                                      | VS                                 | JUDGE FAMILY COURT-II,BHUBANESW<br>CP/0000490/2024      |
| 194 | D-TRP(C)/42616/2024<br>TRP(C)/317/2024 | RASMITA SWAIN<br>VS<br>MANAS RANJAN MOHAPATRA           | SANJAY KUMAR BEHERA<br>VS          | //<br>JUDGE FAMILY COURT,ROURKELA(Su<br>CP/0000153/2024 |
| 195 | D-WA/41983/2024<br>WA/2732/2024        | BINODINI OJHA<br>VS<br>MEMBER BOARD OF REVENUE, CUTTACK | ADV.<br>VS                         | //<br>()  |
| 196 | D-WA/42283/2024<br>WA/2733/2024        | GANESH CHANDRA PATRA<br>VS<br>STATE OF ODISHA           | PRASANTA KUMAR MISHRA<br>VS        | //<br>()  |
| 197 | D-WA/42588/2024<br>WA/2734/2024        | STATE OF ODISHA<br>VS<br>RABINDRA KUMAR BARIK           | BIPLAB MOHANTY, A.G.A.<br>VS       | //<br>()  |
| 198 | D-WA/42633/2024<br>WA/2735/2024        | STATE OF ODISHA<br>VS<br>MAHENDRA KUMAR NAYAK           | AMIYA KUMAR MISHRA, A.G.A.<br>VS   | //<br>()  |
| 199 | D-WA/42637/2024<br>WA/2736/2024        | STATE OF ODISHA<br>VS<br>NIRANJAN PANDA                 | AMIYA KUMAR MISHRA, A.G.A.<br>VS   | //<br>()  |
| 200 | D-WA/42340/2024<br>WA/2737/2024        | DR. JAGANNATH KUANR<br>VS<br>STATE OF ODISHA            | ANJAN KUMAR BISWAL<br>VS           | //<br>()  |
| 201 | D-WA/33065/2024<br>WA/2738/2024        | STATE OF ODISHA<br>VS<br>GADADHAR SENAPATI              | RAJANI BHUSAN MISHRA, A.G.A.<br>VS | //<br>()  |
| 202 | D-WA/42713/2024<br>WA/2739/2024        | STATE OF ODISHA<br>VS<br>BAIKUNTHA MAHAPATRA            | AMIYA KUMAR MISHRA, A.G.A.<br>VS   | //<br>()  |
| 203 | D-WA/42705/2024<br>WA/2740/2024        | STATE OF ODISHA<br>VS<br>SUCHITRA SUCHISMITA OJHA       | SANGRAM JENA,A.G.A<br>VS           | //<br>()  |
| 204 | D-WA/42716/2024<br>WA/2741/2024        | STATE OF ODISHA<br>VS                                   | BIPLAB MOHANTY, A.G.A.<br>VS       | //<br>()  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL                                   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--|-------------------------------------|
| 205 | D-WA/42714/2024<br>WA/2742/2024        | AJAYA KUMAR MISHRA<br>THE DIRECTOR , ST AND SC DEVELOPMENT, MINORITIES AND BACKWARD CLASSES<br>VS<br>SRIKANTA ROUT | SAURABH K. DEPTA<br>VS<br>SRIKANTA ROUT                    | //<br>//<br>0<br>//                 |
| 206 | D-WP(C)/41897/2024<br>WP(C)/24545/2024 | LAXMIDHAR JENA<br>VS<br>STATE OF ODISHA  | BIPLABA P.B. BHALI<br>VS<br>STATE OF ODISHA                | //<br>0<br>//                       |
| 207 | D-WP(C)/42413/2024<br>WP(C)/25036/2024 | DILIP GOUD<br>VS<br>STATE OF ODISHA  | ARJUNA CHARANA BEHERA<br>VS<br>STATE OF ODISHA             | //<br>0<br>//                       |
| 208 | D-WP(C)/38268/2024<br>WP(C)/25037/2024 | ASHOK KUMAR SAHU @ SAHOO<br>VS<br>STATE OF ODISHA  | AMIT KUMAR NATH<br>VS<br>STATE OF ODISHA                   | //<br>0<br>//                       |
| 209 | D-WP(C)/38321/2024<br>WP(C)/25038/2024 | DEEPAK KUMAR BEHERA<br>VS<br>STATE OF ODISHA   | AMIT KUMAR NATH<br>VS<br>STATE OF ODISHA                   | //<br>0<br>//                       |
| 210 | D-WP(C)/41078/2024<br>WP(C)/25039/2024 | SNIGDHARANI MOHANTY<br>VS<br>STATE OF ODISHA   | M.PRATAP @ PRATAP KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA | //<br>0<br>//                       |
| 211 | D-WP(C)/42597/2024<br>WP(C)/25040/2024 | DHIRENDRA KUMAR DAS<br>VS<br>STATE OF ODISHA   | TAPAN KUMAR KAMILA<br>VS<br>STATE OF ODISHA                | //<br>0<br>//                       |
| 212 | D-WP(C)/42527/2024<br>WP(C)/25041/2024 | SAROJINI ROUT<br>VS<br>STATE OF ODISHA   | SAROJA KANTA SAMAL<br>VS<br>STATE OF ODISHA                | //<br>0<br>//                       |
| 213 | D-WP(C)/42274/2024<br>WP(C)/25042/2024 | ROHIT BHUTIA<br>VS<br>STATE OF ODISHA  | SUBASH CH PANI<br>VS<br>STATE OF ODISHA                    | //<br>0<br>//                       |
| 214 | D-WP(C)/41842/2024<br>WP(C)/25043/2024 | MD.MOOSA WARSI<br>VS<br>STATE OF ODISHA  | SAIBRATA RATH<br>VS<br>STATE OF ODISHA                     | //<br>0<br>//                       |
| 215 | D-WP(C)/41846/2024<br>WP(C)/25044/2024 | DULLANA PRADHAN<br>VS<br>STATE OF ODISHA   | ASHIT KUMAR DASH<br>VS<br>STATE OF ODISHA                  | //<br>0<br>//                       |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 216 | D-WP(C)/42369/2024<br>WP(C)/25045/2024 | SISINTI KRISHNAVENI<br>VS<br>THE ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM | UMA CHARAN MISHRA<br>VS        | //<br>0<br>//                       |
| 217 | D-WP(C)/42438/2024<br>WP(C)/25046/2024 | ANUPAMA PATRA<br>VS<br>STATE OF ODISHA  | CHITTA RANJAN LENKA<br>VS      | //<br>0<br>//                       |
| 218 | D-WP(C)/42818/2024<br>WP(C)/25047/2024 | PRASANT KUMAR DALEI<br>VS<br>STATE OF ODISHA  | BIPLABA P.B. BAHALI<br>VS      | //<br>0<br>//                       |
| 219 | D-WP(C)/41843/2024<br>WP(C)/25048/2024 | MD. MOOSA WARSI<br>VS<br>STATE OF ODISHA  | SAIBRATA RATH<br>VS            | //<br>0<br>//                       |
| 220 | D-WP(C)/40884/2024<br>WP(C)/25049/2024 | SURESH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA   | PABITRA KUMAR BEHERA<br>VS     | //<br>0<br>//                       |
| 221 | D-WP(C)/40882/2024<br>WP(C)/25050/2024 | BISHNU CHARAN ROUT<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//                       |
| 222 | D-WP(C)/42795/2024<br>WP(C)/25051/2024 | PRAMOD KUMAR SWAIN<br>VS<br>STATE OF ORISSA   | NIRANJAN NAYAK<br>VS           | //<br>0<br>//                       |
| 223 | D-WP(C)/42046/2024<br>WP(C)/25052/2024 | WASIM AKHTAR @ BABA<br>VS<br>STATE OF ODISHA  | PRASANTA KUMAR SATAPATHY<br>VS | //<br>0<br>//                       |
| 224 | D-WP(C)/40886/2024<br>WP(C)/25053/2024 | PRASANTA KUMAR RATHA<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//                       |
| 225 | D-WP(C)/42440/2024<br>WP(C)/25054/2024 | SOUDAMINI SINGH<br>VS<br>STATE OF ODISHA  | MANAS RANJAN PRADHAN<br>VS     | //<br>0<br>//                       |
| 226 | D-WP(C)/41994/2024<br>WP(C)/25055/2024 | MAHAMMAD FAJAL ALLI<br>VS<br>STATE OF ODISHA  | MANAS PATI<br>VS               | //<br>0<br>//                       |
| 227 | D-WP(C)/42767/2024                     | SURESH KUMAR MOHAPATRA  | NIHAL RATH                     | //                                  |

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|-----|--|---|---------------------------------|-------------------------------------|
|     | WP(C)/25056/2024                       | VS<br>STATE OF ODISHA   | VS                              | 0<br>//                             |
| 228 | D-WP(C)/37397/2024<br>WP(C)/25057/2024 | HARIHAR BEHERA<br>VS<br>STATE OF ODISHA   | TAPAN KUMAR MANDAL<br>VS        | //<br>0<br>//                       |
| 229 | D-WP(C)/42784/2024<br>WP(C)/25058/2024 | DIBYA RICE MILL, KORAPUT<br>VS<br>CHIEF MANAGER CUM AUTHRISED OFFICER PNB BANK, GANJAM                    | ANANTA NARAYAN PATTANAYAK<br>VS | //<br>0<br>//                       |
| 230 | D-WP(C)/37402/2024<br>WP(C)/25059/2024 | AKSHYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA   | TAPAN KUMAR MANDAL<br>VS        | //<br>0<br>//                       |
| 231 | D-WP(C)/42739/2024<br>WP(C)/25060/2024 | SOMANATH MOHANTY<br>VS<br>STATE OF ODISHA   | GYANENDRA CHANDRA SWAIN<br>VS   | //<br>0<br>//                       |
| 232 | D-WP(C)/42816/2024<br>WP(C)/25061/2024 | NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA<br>VS<br>STATE OF ODISHA                                | PRADIPTA KUMAR BHUYAN<br>VS     | //<br>0<br>//                       |
| 233 | D-WP(C)/42414/2024<br>WP(C)/25062/2024 | RAMACHANDRA MOHANTY<br>VS<br>UNION OF INDIA   | BIDESH RANJAN BEHERA<br>VS      | //<br>0<br>//                       |
| 234 | D-WP(C)/37425/2024<br>WP(C)/25063/2024 | SURYAMANI SAHOO<br>VS<br>STATE OF ODISHA  | TAPAN KUMAR MANDAL<br>VS        | //<br>0<br>//                       |
| 235 | D-WP(C)/37454/2024<br>WP(C)/25064/2024 | DILESWAR BEHERA<br>VS<br>STATE OF ODISHA  | SADASIVA PATRA (1)<br>VS        | //<br>0<br>//                       |
| 236 | D-WP(C)/42039/2024<br>WP(C)/25065/2024 | SK GOLAM MD. ALLI HOSSAIN<br>VS<br>STATE OF ODISHA  | NIHAL RATH<br>VS                | //<br>0<br>//                       |
| 237 | D-WP(C)/43010/2024<br>WP(C)/25066/2024 | DALIMBA GAMANGO<br>VS<br>BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER OF PANCHAYAT SAMITI , R.UDAYAGIRI | BHOJARAJ SETH<br>VS             | //<br>0<br>//                       |
| 238 | D-WP(C)/38716/2024<br>WP(C)/25067/2024 | NANDA KISHOR SAHU<br>VS   | BIBHUTI BHUSAN PANDA<br>VS      | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/10/2024

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/41871/2024<br>WP(C)/25068/2024 | STATE OF ODISHA<br>CHITTA RANJAN MOHANTY<br>VS  | BISWARANJAN MAHARATHA<br>VS    | //<br>//<br>()                      |
| 240 | D-WP(C)/37998/2024<br>WP(C)/25069/2024 | STATE OF ODISHA<br>CHINTAMANI SAHOO<br>VS   | BISWARANJAN PARAMGURU<br>VS    | //<br>//<br>()                      |
| 241 | D-WP(C)/42817/2024<br>WP(C)/25070/2024 | STATE OF ODISHA<br>CHITRASEN SABAR<br>VS  | MOHENDRA KUMAR MOHAPATRO<br>VS | //<br>//<br>()                      |
| 242 | D-WP(C)/38025/2024<br>WP(C)/25071/2024 | STATE OF ODISHA<br>PRAVAKAR SAHOO<br>VS   | BISWARANJAN PARAMGURU<br>VS    | //<br>//<br>()                      |
| 243 | D-WP(C)/38855/2024<br>WP(C)/25072/2024 | STATE OF ODISHA<br>BASANTI LAKRA<br>VS  | SIDDHARTH PRASAD MISHRA<br>VS  | //<br>//<br>()                      |
| 244 | D-WP(C)/43014/2024<br>WP(C)/25073/2024 | STATE OF ODISHA<br>PRANGYA PARAMITA PARIDA<br>VS  | SRIDHAR RATH<br>VS             | //<br>//<br>()                      |
| 245 | D-WP(C)/39332/2024<br>WP(C)/25074/2024 | STATE OF ODISHA<br>GIRIDHARI PRADHAN<br>VS  | INDRAMANI SAHOO<br>VS          | //<br>//<br>()                      |
| 246 | D-WP(C)/39013/2024<br>WP(C)/25075/2024 | STATE OF ODISHA<br>BASANTA KUMAR KHATUA<br>VS   | BASUDEV BARIK<br>VS            | //<br>//<br>()                      |
| 247 | D-WP(C)/43017/2024<br>WP(C)/25076/2024 | STATE OF ODISHA<br>GOBARDHAN HATI<br>VS   | SRIDHAR RATH<br>VS             | //<br>//<br>()                      |
| 248 | D-WP(C)/42317/2024<br>WP(C)/25077/2024 | STATE OF ODISHA<br>NARENDRA KUMAR NAYAK<br>VS   | BAlDHAR SAHOO<br>VS            | //<br>//<br>()                      |
| 249 | D-WP(C)/41082/2024<br>WP(C)/25078/2024 | REGISTRAR COOPERATIVE SOCIETIES, KHORDHA<br>ABHINASH BEHERA<br>VS<br>THE SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK | NETRANANDA BISWAL<br>VS        | //<br>//<br>()<br>//                |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/10/2024

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-----------------------------|-------------------------------------|
| 250 | D-WP(C)/43047/2024<br>WP(C)/25079/2024 | BANSIDHAR JENA<br>VS<br>STATE OF ODISHA  | BIBEKANANDA BHUYAN<br>VS    | //<br>0<br>//                       |
| 251 | D-WP(C)/41211/2024<br>WP(C)/25080/2024 | SATYABRATA OJHA<br>VS<br>STATE OF ODISHA   | NRUSINGHA CH. ROUT<br>VS    | //<br>0<br>//                       |
| 252 | D-WP(C)/40393/2024<br>WP(C)/25081/2024 | TAPAN KUMAR MANDAL<br>VS<br>STATE OF ODISHA  | VS                          | //<br>0<br>//                       |
| 253 | D-WP(C)/42067/2024<br>WP(C)/25082/2024 | MD YUSUF @ MOHEMMAD YUSUF<br>VS<br>STATE OF ODISHA   | KOUSIK ANANDA GURU<br>VS    | //<br>0<br>//                       |
| 254 | D-WP(C)/41371/2024<br>WP(C)/25083/2024 | PRASANTA KUMAR SAHOO<br>VS<br>STATE OF ODISHA  | BRUNDABAN ROUT<br>VS        | //<br>0<br>//                       |
| 255 | D-WP(C)/42427/2024<br>WP(C)/25084/2024 | S ASHUTOSH<br>VS<br>STATE OF ODISHA  | MD. GOLAM MADANI<br>VS      | //<br>0<br>//                       |
| 256 | D-WP(C)/41666/2024<br>WP(C)/25085/2024 | MUKESH AGARWAL<br>VS<br>STATE OF ODISHA  | BRAJA MOHAN SARANGI<br>VS   | //<br>0<br>//                       |
| 257 | D-WP(C)/42065/2024<br>WP(C)/25086/2024 | JHARI BHOI<br>VS<br>STATE OF ODISHA  | MANOJ OJHA<br>VS            | //<br>0<br>//                       |
| 258 | D-WP(C)/42401/2024<br>WP(C)/25087/2024 | CHIEF GENERAL MANAGER, ODISHA CIRCLE, BHARAT SANCHAR NIGAM LTD., BBSR<br>VS<br>REGIONAL PROVIDENT FUND COMMNR, EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR | SHRAKASH RANJAN BARIK<br>VS | //<br>0<br>//                       |
| 259 | D-WP(C)/42098/2024<br>WP(C)/25088/2024 | M/S BHUBANESWARI CONSTRUCTION, JAJPUR<br>VS<br>ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR  | SOURAV SUMAN BHUYAN<br>VS   | //<br>0<br>//                       |
| 260 | D-WP(C)/41587/2024<br>WP(C)/25089/2024 | PRADYUMNA KUMAR SAHOO<br>VS<br>GOVT OF ODISHA  | AVIJIT PATNAIK<br>VS        | //<br>0<br>//                       |
| 261 | D-WP(C)/42012/2024                     | PARESH KUMAR DAS   | SUBHRANSU BHUSAN MOHANTY    | //                                  |

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|-----|--|--|---------------------------|-------------------------------------|
|     | WP(C)/25090/2024                       | VS<br>STATE OF ODISHA  | VS                        | 0<br>//                             |
| 262 | D-WP(C)/42295/2024<br>WP(C)/25091/2024 | PURNA CHANDRA KAR<br>VS<br>STATE OF ODISHA   | BASUDEV PUJARI<br>VS      | //<br>0<br>//                       |
| 263 | D-WP(C)/41922/2024<br>WP(C)/25092/2024 | SUKADEV BEHERA<br>VS<br>STATE OF ODISHA  | BHAKTA RANJAN BARIK<br>VS | //<br>0<br>//                       |
| 264 | D-WP(C)/42682/2024<br>WP(C)/25093/2024 | K.DANDAPANI PATRO<br>VS<br>CHIEF MANAGER, UNION BANK OF INDIA, COURTPETA BRANCH, BERHAMPUR | P. ANUP DASH<br>VS        | //<br>0<br>//                       |
| 265 | D-WP(C)/42386/2024<br>WP(C)/25094/2024 | PRANAYA KUMAR JENA<br>VS<br>STATE OF ODISHA  | BRUNDABAN ROUT<br>VS      | //<br>0<br>//                       |
| 266 | D-WP(C)/41399/2024<br>WP(C)/25095/2024 | KRISHNA PRATAP SINGH<br>VS<br>CHIEF MANAGER, DEPT OF P AND IR, MCL, SUNDARGARH             | DUSHMANTA SAHOO<br>VS     | //<br>0<br>//                       |
| 267 | D-WP(C)/42489/2024<br>WP(C)/25096/2024 | M/S SAI OM TOURS AND TRANSPORT PVT. LTD., PURI<br>VS<br>UNION OF INDIA                     | AVIJIT PATNAIK<br>VS      | //<br>0<br>//                       |
| 268 | D-WP(C)/41405/2024<br>WP(C)/25097/2024 | ABHIMANYU NAIK<br>VS<br>STATE OF ODISHA  | SADASIVA PATRA (1)<br>VS  | //<br>0<br>//                       |
| 269 | D-WP(C)/42933/2024<br>WP(C)/25098/2024 | SATYABHAMA DEVI WELFARE TRUST, BBSR<br>VS<br>STATE OF ODISHA                               | GOPINATH MISHRA<br>VS     | //<br>0<br>//                       |
| 270 | D-WP(C)/42399/2024<br>WP(C)/25099/2024 | PREMALATA MAHANTA<br>VS<br>STATE OF ODISHA   | LAXMIKANTA MOHANTY<br>VS  | //<br>0<br>//                       |
| 271 | D-WP(C)/42474/2024<br>WP(C)/25100/2024 | SUMANTA KUMAR RAUT<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS   | //<br>0<br>//                       |
| 272 | D-WP(C)/42400/2024<br>WP(C)/25101/2024 | BASANTA KUMAR MAHANTA<br>VS  | LAXMIKANTA MOHANTY<br>VS  | //<br>0                             |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|----------------------------|-------------------------------------|
| 273 | D-WP(C)/38718/2024<br>WP(C)/25102/2024 | STATE OF ODISHA<br>SANGRAM BARIK<br>VS   | SATYABRATA DASH<br>VS      | //<br>//<br>0                       |
| 274 | D-WP(C)/42432/2024<br>WP(C)/25103/2024 | STATE OF ODISHA<br>RABINDRA NATH SINGH<br>VS   | NIHAL RATH<br>VS           | //<br>//<br>0                       |
| 275 | D-WP(C)/37849/2024<br>WP(C)/25104/2024 | STATE OF ODISHA<br>JANHABI DEHURY<br>VS  | PRAVAT KUMAR NAYAK<br>VS   | //<br>//<br>0                       |
| 276 | D-WP(C)/42431/2024<br>WP(C)/25105/2024 | STATE BANK OF INDIA<br>RAM KISHORE BEHERA<br>VS  | NIHAL RATH<br>VS           | //<br>//<br>0                       |
| 277 | D-WP(C)/42836/2024<br>WP(C)/25106/2024 | STATE OF ODISHA<br>KHUSHAL KUMAR TUTEJA<br>VS  | SITANSU MOHAN SINGH<br>VS  | //<br>//<br>0                       |
| 278 | D-WP(C)/42186/2024<br>WP(C)/25107/2024 | R.T.O.CHANDIKHOLE<br>SK. AYUB @ SK. AYUBHUSSAIN<br>VS  | NIRANJAN SINGH (1)<br>VS   | //<br>//<br>0                       |
| 279 | D-WP(C)/42107/2024<br>WP(C)/25108/2024 | ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK<br>RUDRA NARAYAN MOHANTY<br>VS | PRAKASH CHANDRA DASH<br>VS | //<br>//<br>0                       |
| 280 | D-WP(C)/41367/2024<br>WP(C)/25109/2024 | STATE OF ODISHA<br>SRI JAGANNATH COLLEGE OF NURSING, KORAPUT<br>VS                                     | AMITAV DAS<br>VS           | //<br>//<br>0                       |
| 281 | D-WP(C)/42429/2024<br>WP(C)/25110/2024 | STATE OF ODISHA<br>JALADHAR HEMBRAM<br>VS  | NIHAL RATH<br>VS           | //<br>//<br>0                       |
| 282 | D-WP(C)/42192/2024<br>WP(C)/25111/2024 | STATE OF ODISHA<br>SK. AYUB @ SK. AYUBHUSSAIN<br>VS  | NIRANJAN SINGH (1)<br>VS   | //<br>//<br>0                       |
| 283 | D-WP(C)/42195/2024<br>WP(C)/25112/2024 | ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK<br>SANJIB KUMAR PRADHAN<br>VS  | ABHILASH MISHRA<br>VS      | //<br>//<br>0                       |
|     |  | A.O., PNB, SAMBALPUR   |                            | //                                  |

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### CASES REGISTERED REPORT AS ON :04/10/2024

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 284 | D-WP(C)/41905/2024<br>WP(C)/25113/2024 | NIGAMANANDA GIRI<br>VS<br>STATE OF ODISHA   | BRAHMANANDA TRIPATHY<br>VS     | //<br>0<br>//                       |
| 285 | D-WP(C)/42203/2024<br>WP(C)/25114/2024 | SK. AYUB @ SK. AYUBHUSSAIN<br>VS<br>ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK | NIRANJAN SINGH (1)<br>VS       | //<br>0<br>//                       |
| 286 | D-WP(C)/42210/2024<br>WP(C)/25115/2024 | SK. AYUB @ SK. AYUBHUSSAIN<br>VS<br>ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK | NIRANJAN SINGH (1)<br>VS       | //<br>0<br>//                       |
| 287 | D-WP(C)/42214/2024<br>WP(C)/25116/2024 | MANASI ROUT<br>VS<br>STATE OF ODISHA  | MANAS PATI<br>VS               | //<br>0<br>//                       |
| 288 | D-WP(C)/43059/2024<br>WP(C)/25117/2024 | RAJIB LOCHAN PADHI<br>VS<br>STATE OF ODISHA   | BHAGABAN MOHANTY<br>VS         | //<br>0<br>//                       |
| 289 | D-WP(C)/42215/2024<br>WP(C)/25118/2024 | PRASHURAM DEY<br>VS<br>STATE OF ODISHA  | MANAS PATI<br>VS               | //<br>0<br>//                       |
| 290 | D-WP(C)/42006/2024<br>WP(C)/25119/2024 | MADHABILATA NAYAK<br>VS<br>STATE OF ODISHA  | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>0<br>//                       |
| 291 | D-WP(C)/41435/2024<br>WP(C)/25120/2024 | JOGENDRANATH MOHAPATRA<br>VS<br>STATE OF ODISHA   | BIBHUTI KESHARI BISWAL<br>VS   | //<br>0<br>//                       |
| 292 | D-WP(C)/42218/2024<br>WP(C)/25121/2024 | PARSURAM JENA<br>VS<br>STATE OF ODISHA  | MANAS PATI<br>VS               | //<br>0<br>//                       |
| 293 | D-WP(C)/43095/2024<br>WP(C)/25122/2024 | SHREEMAYEE SWETA SNIGDHA MISHRA<br>VS<br>STATE OF ODISHA  | ASISH MISHRA<br>VS             | //<br>0<br>//                       |
| 294 | D-WP(C)/41474/2024<br>WP(C)/25123/2024 | KALANDI PRADHAN<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR KAR<br>VS       | //<br>0<br>//                       |
| 295 | D-WP(C)/42844/2024                     | M/S ANI TECHNOLOGIES PVT.LTD  | MUKESH PANDA                   | //                                  |

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|-----|--------------------|--|-----------------------------|-------------------------------------|
|     | WP(C)/25124/2024   | VS   | VS                          | 0                                   |
|     |                    | ADDITIONALCOMMISSIONER OF COMMERCIAL TAXES AND GST OFFICER |                             | //                                  |
| 296 | D-WP(C)/42793/2024 | GURU NANAK PUBLIC SCHOOL, SUNDERGARH                       | SOURENDRA KUMAR KANUNGO     | //                                  |
|     | WP(C)/25125/2024   | VS   | VS                          | 0                                   |
|     |                    | STATE OF ODISHA  |                             | //                                  |
| 297 | D-WP(C)/41504/2024 | STATE OF ODISHA  | SANGRAM KESARI JENA, A.G.A. | //                                  |
|     | WP(C)/25126/2024   | VS   | VS                          | 0                                   |
|     |                    | KISHORE KUMAR BAIKAR                                       |                             | //                                  |
| 298 | D-WP(C)/42223/2024 | BRUNDABAN CHOUDHURY  | MANAS PATI                  | //                                  |
|     | WP(C)/25127/2024   | VS   | VS                          | 0                                   |
|     |                    | SECY, SCHOOL AND MASS EDUCATION, ODISHA                    |                             | //                                  |
| 299 | D-WP(C)/41668/2024 | GANESH PRASAD NAYAK  | SAKTIDHARA MISHRA           | //                                  |
|     | WP(C)/25128/2024   | VS   | VS                          | 0                                   |
|     |                    | STATE OF ODISHA  |                             | //                                  |
| 300 | D-WP(C)/40234/2024 | M/S AMRESH PRASAD SAHU                                     | KISHORE KUMAR MISHRA        | //                                  |
|     | WP(C)/25129/2024   | VS   | VS                          | 0                                   |
|     |                    | ADDL COMMISSIONER GST (APPEALS) BERHAMPUR                  |                             | //                                  |
| 301 | D-WP(C)/42849/2024 | M/S DALMIA BHARAT LIMITED                                  | MUKESH PANDA                | //                                  |
|     | WP(C)/25130/2024   | VS   | VS                          | 0                                   |
|     |                    | BOARD FOR ADVANCE RULINGS 1, NEW DELHI                     |                             | //                                  |
| 302 | D-WP(C)/41684/2024 | SARATA CHANDRA GANTHIA                                     | DR. BINODA KUMAR MISHRA     | //                                  |
|     | WP(C)/25131/2024   | VS   | VS                          | 0                                   |
|     |                    | STATE OF ODISHA  |                             | //                                  |
| 303 | D-WP(C)/42788/2024 | SIEMS COLLEGE OF NURSING, BBSR                             | HIMANSU SEKHAR MISHRA       | //                                  |
|     | WP(C)/25132/2024   | VS   | VS                          | 0                                   |
|     |                    | STATE OF ODISHA  |                             | //                                  |
| 304 | D-WP(C)/42228/2024 | RABINDRA KUMAR PAIKRAY                                     | MANAS PATI                  | //                                  |
|     | WP(C)/25133/2024   | VS   | VS                          | 0                                   |
|     |                    | STATE OF ODISHA  |                             | //                                  |
| 305 | D-WP(C)/41699/2024 | KRISH COAL MOVER, JHARSUGUDA                               | BRAJA MOHAN SARANGI         | //                                  |
|     | WP(C)/25134/2024   | VS   | VS                          | 0                                   |
|     |                    | STATE OF ODISHA  |                             | //                                  |
| 306 | D-WP(C)/42231/2024 | MANASI ROUT  | MANAS PATI                  | //                                  |
|     | WP(C)/25135/2024   | VS   | VS                          | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| 307 | D-WP(C)/39438/2024<br>WP(C)/25136/2024 | STATE OF ODISHA<br>SUBHENDU BARAL<br>VS                              | BHUBANESWAR DASH<br>VS         | //<br>//<br>()                      |
| 308 | D-WP(C)/39440/2024<br>WP(C)/25137/2024 | STATE OF ODISHA<br>HEMANTA KUMAR SAHOO<br>VS                         | BHUBANESWAR DASH<br>VS         | //<br>//<br>()                      |
| 309 | D-WP(C)/42478/2024<br>WP(C)/25138/2024 | STATE OF ODISHA<br>M/S.SUPER ROADWAYS, GANJAM<br>VS                  | AJIT KUMAR MOHANTY<br>VS       | //<br>//<br>()                      |
| 310 | D-WP(C)/43098/2024<br>WP(C)/25139/2024 | STATE OF ODISHA<br>RAMESH CHANDRA BADAJENA<br>VS                     | DR. JITENDRA KUMAR LENKA<br>VS | //<br>//<br>()                      |
| 311 | D-WP(C)/43093/2024<br>WP(C)/25140/2024 | STATE OF ODISHA<br>BETNOTI SCHOOL OF NURSING(GNM) MAYURBHANJ<br>VS   | SIDHESWAR MALLIK<br>VS         | //<br>//<br>()                      |
| 312 | D-WP(C)/42858/2024<br>WP(C)/25141/2024 | STATE OF ODISHA<br>ARABINDA SAHOO<br>VS                              | VISWAJEET MALLICK<br>VS        | //<br>//<br>()                      |
| 313 | D-WP(C)/41567/2024<br>WP(C)/25142/2024 | UNION BANK OF INDIA<br>PITABASH PADHIARY<br>VS                       | TUSHAR KANTA NAYAK<br>VS       | //<br>//<br>()                      |
| 314 | D-WP(C)/42781/2024<br>WP(C)/25143/2024 | STATE OF ODISHA<br>MIR ABDUL HAFIZ<br>VS                             | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()                      |
| 315 | D-WP(C)/42484/2024<br>WP(C)/25144/2024 | STATE OF ODISHA<br>CHITARANJAN SUBUDHI<br>VS                         | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()                      |
| 316 | D-WP(C)/41954/2024<br>WP(C)/25145/2024 | STATE OF ODISHA<br>SUSHAMA KUJUR<br>VS                               | SANKARACHARYA CHOUDHURY<br>VS  | //<br>//<br>()                      |
| 317 | D-WP(C)/40560/2024<br>WP(C)/25146/2024 | THE PRINCIPAL SECRETARY TO GOVT OF ODISHA<br>KUNJA BIHARI SAHU<br>VS | DHANESWAR BEHERA<br>VS         | //<br>//<br>()                      |
|     |  | STATE OF ODISHA  |                                | //                                  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-------------------------------|-------------------------------------|
| 318 | D-WP(C)/38633/2024<br>WP(C)/25147/2024 | GUNANIDHI MAHANTA<br>VS<br>STATE OF ODISHA                        | BANSHIDHAR SATAPATHY<br>VS    | //<br>0<br>//                       |
| 319 | D-WP(C)/42919/2024<br>WP(C)/25148/2024 | BHASKAR HARI TRIPATHY<br>VS<br>STATE OF ODISHA                    | BIBHUTI BHUSAN SWAIN<br>VS    | //<br>0<br>//                       |
| 320 | D-WP(C)/42802/2024<br>WP(C)/25149/2024 | KISHOR KUMAR PATRO<br>VS<br>STATE OF ODISHA                       | DEEPAK RANJAN SUNDARAY<br>VS  | //<br>0<br>//                       |
| 321 | D-WP(C)/40657/2024<br>WP(C)/25150/2024 | PRANAB KUMAR SAHU<br>VS<br>STATE OF ODISHA                        | MANOJ KUMAR MOHANTY<br>VS     | //<br>0<br>//                       |
| 322 | D-WP(C)/42659/2024<br>WP(C)/25151/2024 | RANJITA SETHI<br>VS<br>STATE OF ODISHA                            | DEBABRATA RATH<br>VS          | //<br>0<br>//                       |
| 323 | D-WP(C)/40660/2024<br>WP(C)/25152/2024 | DEBASISH NANDI<br>VS<br>STATE OF ODISHA                           | MANOJ KUMAR MOHANTY<br>VS     | //<br>0<br>//                       |
| 324 | D-WP(C)/43228/2024<br>WP(C)/25153/2024 | SURYANARAYAN KAR<br>VS<br>STATE OF ODISHA                         | SRIDHAR RATH<br>VS            | //<br>0<br>//                       |
| 325 | D-WP(C)/43179/2024<br>WP(C)/25154/2024 | M/S. SWAPNA AUTOMOBILES,BBSR<br>VS<br>EICHER MOTORS LIMITED,DELHI | BHABANI SANKAR TRIPATHY<br>VS | //<br>0<br>//                       |
| 326 | D-WP(C)/42704/2024<br>WP(C)/25155/2024 | SAMBHUNATH SETHY<br>VS<br>STATE OF ODISHA                         | MADAN MOHAN DAS<br>VS         | //<br>0<br>//                       |
| 327 | D-WP(C)/40781/2024<br>WP(C)/25156/2024 | KAILASH CHANDRA SUBUDHI<br>VS<br>STATE OF ODISHA                  | GOPINATH PANDA<br>VS          | //<br>0<br>//                       |
| 328 | D-WP(C)/43114/2024<br>WP(C)/25157/2024 | BORUPATRA MOHAN RAO<br>VS<br>STATE OF ODISHA                      | SAIBRATA RATH<br>VS           | //<br>0<br>//                       |
| 329 | D-ABLAPL/30070/2024                    | TAPAN GIRI  | JAYANTA KUMAR MAJHI           | BALIAPAL /124 /2024                 |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                                  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT         |
|-----|--|---|-----------------------------|---|
|     | ABLAPL/11142/2024                        | VS<br>STATE OF ODISHA                                 | VS                          | ()<br>//                                    |
| 330 | D-ABLAPL/29948/2024<br>ABLAPL/11143/2024 | DHIREN MOHARANA<br>VS<br>STATE OF ODISHA              | PRADEEP KUMAR KUNDU<br>VS   | PURIGHAT /33 /2024<br>()<br>//              |
| 331 | D-ABLAPL/29957/2024<br>ABLAPL/11144/2024 | INDRAJIT BEHERA<br>VS<br>STATE OF ODISHA              | BHABANI SANKAR MISHRA<br>VS | DASARATHPUR /171 /2023<br>()<br>//          |
| 332 | D-ABLAPL/30077/2024<br>ABLAPL/11145/2024 | HITESH KUMAR DAS<br>VS<br>STATE OF ODISHA             | JAYANTA KUMAR MAJHI<br>VS   | SINGLA /168 /2024<br>()<br>//               |
| 333 | D-ABLAPL/29932/2024<br>ABLAPL/11146/2024 | DHUSASAN NAYAK @ DHUSA<br>VS<br>STATE OF ODISHA       | SANJIT MISHRA<br>VS         | BHARATPUR PS /596 /2024<br>()<br>//         |
| 334 | D-ABLAPL/30092/2024<br>ABLAPL/11147/2024 | CHANDRA SEKHAR GHADEI @ BIKI<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS      | BADABAZAR /174 /2024<br>()<br>//            |
| 335 | D-ABLAPL/29910/2024<br>ABLAPL/11148/2024 | SUDAM MAHANAND<br>VS<br>STATE OF ODISHA               | NIRAJ KUMAR SETHI<br>VS     | BHEDEN /72 /2024<br>()<br>//                |
| 336 | D-ABLAPL/30005/2024<br>ABLAPL/11149/2024 | BAISNAB SWAIN<br>VS<br>STATE OF ODISHA                | ROHIT RANJAN RAY<br>VS      | BOLAGARH P.S. /206 /2024<br>()<br>//        |
| 337 | D-ABLAPL/29818/2024<br>ABLAPL/11150/2024 | NIBEDITA MOHANTY<br>VS<br>STATE OF ODISHA(VIG.)       | ARADA JENA<br>VS            | BHUBANESWAR VIGILANCE /16 /2024<br>()<br>// |
| 338 | D-ABLAPL/30093/2024<br>ABLAPL/11151/2024 | SIBA PRASAD BEHERA<br>VS<br>STATE OF ODISHA           | JYOTIRMAYA SAHOO<br>VS      | TANGI (KHURDA) /641 /2024<br>()<br>//       |
| 339 | D-ABLAPL/29791/2024<br>ABLAPL/11152/2024 | SARTHAK PARIJA<br>VS<br>STATE OF ODISHA               | GOURAV MOHANTY<br>VS        | KHURDA MODEL /337 /2024<br>()<br>//         |
| 340 | D-ABLAPL/30102/2024<br>ABLAPL/11153/2024 | KANHA NAHAK @ KANHU<br>VS                             | SANTOSH KUMAR MAHANTY<br>VS | ASKA /553 /2024<br>()                       |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT       |
|-----|--|--|---------------------------------|---|
| 341 | D-ABLAPL/30008/2024<br>ABLAPL/11154/2024 | STATE OF ODISHA<br>ABHIJIT MANDAL<br>VS<br>STATE OF ODISHA | BYOMAKESH TRIPATHY<br>VS        | //<br>UMERKOTE /347 /2024<br>()<br>//     |
| 342 | D-ABLAPL/29786/2024<br>ABLAPL/11155/2024 | KEDAR KUMAR DAS @ DASH<br>VS<br>STATE OF ODISHA            | BHUBANESWAR DASH<br>VS          | TIRTOL /446 /2024<br>()<br>//             |
| 343 | D-ABLAPL/30106/2024<br>ABLAPL/11156/2024 | ARATI DAS<br>VS<br>STATE OF ODISHA                         | BHABANI SHANKAR DASPARIDA<br>VS | MARINE PST TALCHUA /120 /2024<br>()<br>// |
| 344 | D-ABLAPL/29783/2024<br>ABLAPL/11157/2024 | SHAMASAN DIGAL<br>VS<br>STATE OF ODISHA                    | SWAYAMPRAVA DASH<br>VS          | BHARATPUR PS /94 /2024<br>()<br>//        |
| 345 | D-ABLAPL/30026/2024<br>ABLAPL/11158/2024 | PARBATI NAIK<br>VS<br>STATE OF ODISHA                      | PRIYA RANJAN SINGH<br>VS        | MOTANGA /387 /2024<br>()<br>//            |
| 346 | D-ABLAPL/27932/2024<br>ABLAPL/11159/2024 | JALADHAR BEHERA<br>VS<br>STATE OF ODISHA                   | DEBENDRA KUMAR DHAR<br>VS       | PARJANG /391 /2024<br>()<br>//            |
| 347 | D-ABLAPL/30110/2024<br>ABLAPL/11160/2024 | ANIL PANDA<br>VS<br>STATE OF ODISHA                        | ANUPAM DASH<br>VS               | CHATRAPUR /557 /2024<br>()<br>//          |
| 348 | D-ABLAPL/30027/2024<br>ABLAPL/11161/2024 | PARAMANANDA ROUT @ PAREI ROUT<br>VS<br>STATE OF ODISHA     | AMITAV TRIPATHY<br>VS           | NAYAGARH SADAR /199 /2024<br>()<br>//     |
| 349 | D-ABLAPL/30112/2024<br>ABLAPL/11162/2024 | MANMOHAN DASH<br>VS<br>STATE OF ODISHA                     | SANGRAM KESHARI ROUT<br>VS      | DHARMASALA /715 /2024<br>()<br>//         |
| 350 | D-ABLAPL/30033/2024<br>ABLAPL/11163/2024 | SULIPTA KUMAR NANDA<br>VS<br>STATE OF ODISHA               | JAGABANDHU SAHU<br>VS           | LOISINGHA(BOLANGIR) /52 /2017<br>()<br>// |
| 351 | D-ABLAPL/30046/2024<br>ABLAPL/11164/2024 | GHANASHYAM PANDEY<br>VS<br>STATE OF ODISHA                 | TIKERAM MEHER<br>VS             | PAIKMAL /202 /2024<br>()<br>//            |

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|-----|--|--|--------------------------------|--|
| 352 | D-ABLAPL/30116/2024<br>ABLAPL/11165/2024 | SUSIL ROUT<br>VS<br>STATE OF ODISHA                    | SAROJ KUMAR DASH<br>VS         | DHENKANAL SADAR /454 /2024<br>()<br>// |
| 353 | D-ABLAPL/29850/2024<br>ABLAPL/11166/2024 | PABITRA SAHU<br>VS<br>STATE OF ODISHA                  | BIKASH SWAIN<br>VS             | KESINGA /310 /2024<br>()<br>//         |
| 354 | D-ABLAPL/30040/2024<br>ABLAPL/11167/2024 | ABHAYA @ ABHAYA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA | BIRAJA PRASAD NANDA<br>VS      | N.T.P.C. /120 /2024<br>()<br>//        |
| 355 | D-ABLAPL/30170/2024<br>ABLAPL/11168/2024 | RAMA RAO @ M.RAMA RAO<br>VS<br>STATE OF ODISHA         | ANUPAM DASH<br>VS              | KORAPUT SADAR /31 /2024<br>()<br>//    |
| 356 | D-ABLAPL/29742/2024<br>ABLAPL/11169/2024 | LAXMIPRIYA JENA<br>VS<br>STATE OF ODISHA               | BYOMAKESH TRIPATHY<br>VS       | / /0<br>()<br>//                       |
| 357 | D-ABLAPL/29542/2024<br>ABLAPL/11170/2024 | RABI NARAYAN ROUT @ BAGHA<br>VS<br>STATE OF ODISHA     | DEBIDUTTA MOHAPATRA<br>VS      | PATTAMUNDAI /269 /2024<br>()<br>//     |
| 358 | D-ABLAPL/29217/2024<br>ABLAPL/11171/2024 | PRATAP CHANDRA SAHOO<br>VS<br>STATE OF ODISHA          | DEEPAK KUMAR DAS<br>VS         | PATKURA /203 /2024<br>()<br>//         |
| 359 | D-ABLAPL/29057/2024<br>ABLAPL/11172/2024 | BEDABYASA ROUT<br>VS<br>STATE OF ODISHA                | MANOJ VERMA<br>VS              | THELKOLOI PS /263 /2024<br>()<br>//    |
| 360 | D-ABLAPL/30037/2024<br>ABLAPL/11173/2024 | CHANDRA NANDIBADI<br>VS<br>STATE OF ODISHA             | BISWAJIT RANJAN TRIPATHY<br>VS | KAKIRIGUMMA /83 /2024<br>()<br>//      |
| 361 | D-ABLAPL/28554/2024<br>ABLAPL/11174/2024 | HADU BAG<br>VS<br>STATE OF ODISHA                      | BINOD KUMAR HATI<br>VS         | BOLANGIR TOWN /26 /2024<br>()<br>//    |
| 362 | D-ABLAPL/30163/2024<br>ABLAPL/11175/2024 | RASMIKANTA JENA<br>VS<br>STATE OF ODISHA               | BIJAY KUMAR BEHERA<br>VS       | BARI /516 /2024<br>()<br>//            |
| 363 | D-ABLAPL/29458/2024                      | DEEPAK KUMAR SAHU                                      | TIRTH KUMAR SAHU               | BERHAMPUR SADAR /177 /2024             |

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|-----|--|--|-----------------------------|---------------------------------------|
|     | ABLAPL/11176/2024                        | VS<br>STATE OF ODISHA  | VS                          | ()<br>//                              |
| 364 | D-ABLAPL/29234/2024<br>ABLAPL/11177/2024 | SWAGATIKA GRAHACHARYA<br>VS<br>STATE OF ODISHA                 | DEEPAK KUMAR DAS<br>VS      | PATKURA /203 /2024<br>()<br>//        |
| 365 | D-ABLAPL/29526/2024<br>ABLAPL/11178/2024 | ANIL KUMAR DAS<br>VS<br>STATE OF ODISHA                        | BIKRAM KESHARI BAL<br>VS    | NISCHINTAKOILI /214 /2024<br>()<br>// |
| 366 | D-ABLAPL/30158/2024<br>ABLAPL/11179/2024 | PRASANTA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                | NIHAL RATH<br>VS            | DHAULI PS /210 /2024<br>()<br>//      |
| 367 | D-ABLAPL/29955/2024<br>ABLAPL/11180/2024 | KAINA @ SURESH SETHI<br>VS<br>STATE OF ODISHA                  | BHABANI SANKAR MISHRA<br>VS | MANGALPUR /304 /2024<br>()<br>//      |
| 368 | D-ABLAPL/29578/2024<br>ABLAPL/11181/2024 | BINOD KUMAR ROUT<br>VS<br>STATE OF ODISHA                      | SANGRAM KESHARI ROUT<br>VS  | NANDIPADA /53 /2007<br>()<br>//       |
| 369 | D-ABLAPL/30148/2024<br>ABLAPL/11182/2024 | AKASH MUKHI<br>VS<br>STATE OF ODISHA                           | JAYAKRISHNA MOHAPATRA<br>VS | BARIPADA TOWN /478 /2024<br>()<br>//  |
| 370 | D-ABLAPL/30196/2024<br>ABLAPL/11183/2024 | CHAKRADHAR PANDA<br>VS<br>STATE OF ODISHA                      | RAJENDRA NARAYAN ROUT<br>VS | JAJPUR TOWN /321 /2024<br>()<br>//    |
| 371 | D-ABLAPL/30150/2024<br>ABLAPL/11184/2024 | AKASH MUKHI<br>VS<br>STATE OF ODISHA                           | JAYAKRISHNA MOHAPATRA<br>VS | BARIPADA TOWN /565 /2024<br>()<br>//  |
| 372 | D-ABLAPL/29657/2024<br>ABLAPL/11185/2024 | SIBA PRASAD NAYAK @ SIBA PRASAD SAMAL<br>VS<br>STATE OF ODISHA | PRITAM KUMAR MOHANTY<br>VS  | MARKAT NAGAR /176 /2024<br>()<br>//   |
| 373 | D-ABLAPL/29946/2024<br>ABLAPL/11186/2024 | RAJESH BEHERA<br>VS<br>STATE OF ODISHA                         | LAXMIDHAR MAHAPATRA<br>VS   | GURUDIJHATIA /165 /2024<br>()<br>//   |
| 374 | D-ABLAPL/30155/2024<br>ABLAPL/11187/2024 | BISWARANJAN MOHANTY<br>VS                                      | NIHAL RATH<br>VS            | DHAULI PS /210 /2024<br>()            |

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|-----|--|--|-----------------------------|---|
| 375 | D-ABLAPL/29913/2024<br>ABLAPL/11188/2024 | STATE OF ODISHA<br>RAMESH CHANDRA ROUT<br>VS               | PABITRA KUMAR NAYAK<br>VS   | //<br>MATHILI /170 /2024<br>()                                |
| 376 | D-ABLAPL/29778/2024<br>ABLAPL/11189/2024 | STATE OF ODISHA<br>NARAYANA PARIDA<br>VS                   | PRADIPTA BEURA<br>VS        | //<br>//0<br>J.M.F.C.,TIGIRIA(Cuttack)<br>2(A)CC/0000066/2024 |
| 377 | D-ABLAPL/29893/2024<br>ABLAPL/11190/2024 | STATE OF ODISHA<br>LALTU SEIKH @LALTU SK<br>VS             | SAROJ KUMAR ROUSTRAY<br>VS  | PAPADAHANDI /115 /2024<br>()                                  |
| 378 | D-ABLAPL/29972/2024<br>ABLAPL/11191/2024 | STATE OF ODISHA<br>HITALAR @ HITLAR ROUSTRAY<br>VS         | SUVALAXMI DEVI<br>VS        | //<br>KANAS /211 /2024<br>()                                  |
| 379 | D-ABLAPL/30123/2024<br>ABLAPL/11192/2024 | STATE OF ODISHA<br>JAGANNATH MOHANTA<br>VS                 | BIRENDRA KUMAR PARDHI<br>VS | //<br>JASHIPUR /324 /2022<br>()                               |
| 380 | D-ABLAPL/30124/2024<br>ABLAPL/11193/2024 | STATE OF ODISHA<br>ROJI SAHOO<br>VS                        | PARTHA SARATHI NAYAK<br>VS  | //<br>KANIHA /327 /2024<br>()                                 |
| 381 | D-ABLAPL/30143/2024<br>ABLAPL/11194/2024 | STATE OF ODISHA<br>AKASH MUKHI<br>VS                       | JAYAKRISHNA MOHAPATRA<br>VS | //<br>BARIPADA TOWN /791 /2023<br>()                          |
| 382 | D-ABLAPL/29616/2024<br>ABLAPL/11195/2024 | STATE OF ODISHA<br>JABAHARLAL PRADHAN<br>VS                | PRAHALLAD SAHU<br>VS        | //<br>BOUDH /88 /2024<br>()                                   |
| 383 | D-ABLAPL/30147/2024<br>ABLAPL/11196/2024 | STATE OF ODISHA<br>SIMANCHAL JALLI<br>VS                   | VIVEKANANDA JENA<br>VS      | //<br>//0<br>()   |
| 384 | D-ABLAPL/30127/2024<br>ABLAPL/11197/2024 | STATE OF ODISHA<br>PRADIPTA KUMAR DAS<br>VS                | PARTHA SARATHI NAYAK<br>VS  | //<br>BHADRAK RURAL /546 /2024<br>()                          |
| 385 | D-ABLAPL/30135/2024<br>ABLAPL/11198/2024 | STATE OF ODISHA<br>HIMANSHU LENKA<br>VS<br>STATE OF ODISHA | BIRAJA PRASAD NANDA<br>VS   | //<br>ASTARANGA /199 /2024<br>()<br>//                        |

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|-----|--|--|---|--|
| 386 | D-ABLAPL/30207/2024<br>ABLAPL/11199/2024 | NATABAR SAHOO @ NATAKRUSHNA SAHOO<br>VS<br>STATE OF ODISHA                 | BIJAYA KUMAR BEHERA 1<br>VS             | SABARANG /247 /2024<br>()<br>//  |
| 387 | D-ABLAPL/30276/2024<br>ABLAPL/11200/2024 | BAPUN NAIK @ NANDU NAIK<br>VS<br>STATE OF ODISHA                           | JUGALA KISHORE PANDA<br>VS              | PARJANG /425 /2024<br>()<br>//   |
| 388 | D-ABLAPL/30177/2024<br>ABLAPL/11201/2024 | SIBANARAYAN MOHANTY<br>VS<br>STATE OF ODISHA                               | KISHORE CHANDRA RAJGURU MOHAPATRA<br>VS | //0<br>()<br>//  |
| 389 | D-ABLAPL/30277/2024<br>ABLAPL/11202/2024 | SUVAKANTA TRIPATHY<br>VS<br>STATE OF ODISHA                                | MANAS KUMAR CHAND<br>VS                 | TOMKA /141 /2024<br>()<br>//   |
| 390 | D-ABLAPL/30279/2024<br>ABLAPL/11203/2024 | SANDHYARANI @ JYOTSNARANI PATTANAYAK @ PATTANAIAK<br>VS<br>STATE OF ODISHA | KULDEEP MOHANTY<br>VS                   | NAYAGARH SADAR /232 /2024<br>()<br>//                                  |
| 391 | D-ABLAPL/30189/2024<br>ABLAPL/11204/2024 | CHANDAN PRADHAN<br>VS<br>STATE OF ODISHA                                   | SAUMYA RANJAN PRADHAN<br>VS             | PURI SADAR /392 /2024<br>()<br>//                                      |
| 392 | D-ABLAPL/30282/2024<br>ABLAPL/11205/2024 | PRATIK RANJAN DAS<br>VS<br>STATE OF ODISHA                                 | SURYA NARAYAN MISHRA<br>VS              | KUMBHARAPARA /311 /2024<br>()<br>//                                    |
| 393 | D-ABLAPL/28752/2024<br>ABLAPL/11206/2024 | MD TASLIM<br>VS<br>STATE OF ODISHA   | DIBYA PRAKASH MISHRA<br>VS              | DHANUPALI /348 /2024<br>()<br>//                                       |
| 394 | D-ABLAPL/30297/2024<br>ABLAPL/11207/2024 | HIMANSU SEKHAR NAYAK<br>VS<br>STATE OF ODISHA                              | SAROJ MOHARANA<br>VS                    | //0<br>J.M.F.C.,SALIPUR(Cuttack)<br>2(A)CC/0000309/2024                |
| 395 | D-ABLAPL/30268/2024<br>ABLAPL/11208/2024 | NARES @ NARESH KUMAR PRUSTY<br>VS<br>STATE OF ODISHA                       | PRADIPTA BEURA<br>VS                    | //0<br>S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)<br>2(A)CC/0000175/2024 |
| 396 | D-ABLAPL/29636/2024<br>ABLAPL/11209/2024 | UDDIN @ SK.SALAUDDIN<br>VS<br>STATE OF ODISHA                              | UNMESH CHANDRA JENA<br>VS               | PURUNABAZAR /58 /2017<br>()<br>//                                      |
| 397 | D-ABLAPL/30270/2024                      | SABIR KHAN   | DEBASHIS ROUTRAY                        | JALESWAR /23 /2022   |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|----------------------------|-------------------------------------|
|     | ABLAPL/11210/2024                        | VS<br>STATE OF ODISHA                          | VS                         | ()<br>//                            |
| 398 | D-ABLAPL/30292/2024<br>ABLAPL/11211/2024 | RAJA @ RAJENDRA MALIK<br>VS<br>STATE OF ODISHA | SANJIT MISHRA<br>VS        | CHANDANPUR /79 /2024<br>()<br>//    |
| 399 | D-ABLAPL/28133/2024<br>ABLAPL/11212/2024 | SARITA KUMAR<br>VS<br>STATE OF ODISHA          | AJAYA KUMAR JENA<br>VS     | CHOUDWAR /151 /2024<br>()<br>//     |
| 400 | D-ABLAPL/30299/2024<br>ABLAPL/11213/2024 | RAJU JENA<br>VS<br>STATE OF ODISHA             | SATYA RANJAN MULIA<br>VS   | CHOUDWAR /498 /2024<br>()<br>//     |
| 401 | D-ABLAPL/28800/2024<br>ABLAPL/11214/2024 | ABINASH GOUDA<br>VS<br>STATE OF ODISHA         | HRUDANANDA MOHAPATRA<br>VS | PURI SADAR /375 /2024<br>()<br>//   |
| 402 | D-ABLAPL/29699/2024<br>ABLAPL/11215/2024 | GOURA CHANDRA BISWAL<br>VS<br>STATE OF ODISHA  | DEEPAK KUMAR DAS<br>VS     | KONARK /182 /2024<br>()<br>//       |